



क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
REGIONAL OFFICE, U. P. POLLUTION CONTROL BOARD

आवास विकास परिषद कालोनी, सेक्टर-10, योजना संख्या-3, झुंसी, प्रयागराज - 221606  
Avas Vikas Parishad Colony, Sector-10, Scheme No. 3, Jhansi, Prayagraj,

Email-roprayagraj@uppcb.in

संदर्भ सं० ... G100 903/OA NO. 203/2021-2024

दिनांक ... 17/01/2024

**The Registrar,**  
National Green Tribunal  
Principal Bench,  
New Delhi  
E-Mail- [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)

**Subject:** - Compliance of direction issued by Hon'ble National Green Tribunal in Original Application No. 203/2021 Devidas Khatri Versus Union of India & Ors. in order dated 06-11-2023.

**Sir,**

With reference to the above subject mentioned above, this is to inform you that in compliance of order issued on 06-11-2023 by Hon'ble National Green Tribunal in Original Application No. 203/2021 Devidas Khatri Versus Union of India & Ors. The compliance report is submitted for your kind perusal and necessary action please.

Your Sincerely

(R. K. Singh)

**Regional Officer**

**Copy to:-**

1. Commissioner, Prayagraj Division Prayagraj for information.
2. Member Secretary, U.P. Pollution Control Board Lucknow for information.
3. Sri Pradeep Misra, Advocate Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
4. Chief Law Officer, U.P. Pollution Control Board Lucknow for information.
5. Chief Environmental Officer (Circle-2), U.P. Pollution Control Board Lucknow for information.

**Regional Officer**

**Joint Committee Report on O.A. no. 203/2021  
in the matter of Devidas Khatri versus Union of India**

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**Joint Committee Report on O.A. no. 203/2021  
in the matter of Devidas Khatri versus Union of India**

Hon'ble NGT vide its Order dated 01.09.2023 on Original Application no. 203/2021 in the matter of Devidas Khatri versus Union of India & Ors; instructed the following: -

"...2. The report by the Joint Committee constituted by the above order has been place on record along with the covering letter dated 23.02.2023. A perusal of the report reveals that the report is not by the officers of the Committee which was constituted by this Tribunal but by different persons, who according to the Counsel for UPPCB were the representatives of those officers. The report is required to be submitted by the Committee constituted by this Tribunal, in terms of the order quoted above. That apart, it is also noticed that the report mentions that out of 25 leases, 18 leases have already expired and only 7 leases are active as of now and the names of those 7 lease holders have been disclosed but the details of other 18 leases have not been disclosed, though, the said leaseholders may have also violated the environmental norms. The report further mentions about 42 silica sand mining and washing plants having valid Consent to Operate 3 (CTO) but no detail and specific particulars about their violations/compliance of the environmental conditions have been mentioned in the said report.

...3. The Learned Counsel appearing for Uttar Pradesh State Pollution Control Board has submitted that now fresh steps will be taken by the Joint Committee which was constituted by this Tribunal vide order dated 01.08.2022 and a fresh report in terms of the said direction and observation made above will be submitted before the Tribunal within four weeks by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

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In compliance of the Hon'ble NGT directives issued vide above order, following members have been nominated by the concerned departments

- a. Dr. Vivek Saxena, Dy. Director General, Regional Office (CZ), MoEFF&CC, Lucknow Chairman & Nodal Agency
- b. Dr. Sanjeev Kr. Singh, Member Secretary, UP State Pollution Control Board, Lucknow Member & Nodal Agency
- c. Shri Navneet Singh Chahal, District Magistrate –Prayagraj - Member
- d. Shri Pukhraj Nenival, Regional Controller of Mines, Indian Bureau of Mines, Jabalpur- Member
- e. Dr. Devendra Kr. Soni, Regional Director, CPCB-Lucknow - Member

**The point wise comments of the Joint Committee are as under:**

**(A) Expired Mining Leases (18nos.)**

1. In compliance of the directives issued by Hon'ble NGT dated 01.09.2023, the committee has conducted virtual meetings on 26.09.2023 to discuss and decide the mechanism to be adopted for proceeding way forward.

2. Committee has conducted meeting in physical mode on 12.10.2023 at Circuit House -Prayagraj and subsequently, field visit for the 17 expired mining leases was undertaken during 12.10.2023 - 13.10.2023. The minutes of the meeting of 26.09.2023 & 22.11.2023 are attached at **Annexure A**. The 18<sup>th</sup> mining lease was not visited, as it covers vast area comprising of 46 villages and the matter is sub-judice; pending for renewal of mining lease.
3. During the meeting on 12.10.2023, District Mining Officer & Regional Office, Prayagraj were directed to furnish related information viz. list of mining leases granted till date, expired mining leases, active leases, their mining plan, KML files, Environmental Clearance, CTO, production for last 05 years, etc. at the earliest possible.
4. Regional Office, UPPCB –Prayagraj was asked to Provide updated information about 42 washing plants viz. CTE, CTO, NOC from CGWA, ROM supply agreement with mining lease holders, details of destroying illegal washing plants, details of legal action, details of penalty levied during last 05 years, year wise quantity details of ROM purchased & final product for last 05 years, valid storage license. Despite repeated requests, details of penalty levied during last 05 years, year wise quantity details of ROM purchased & final product for last 05 years, were not provided. The report is prepared based on the observations made during site visit and the available information.
5. Subsequently, virtual meetings were conducted on 20.10.2023, 01.11.2023, 09.11.2023 & 22.11.2023 to seek the desired information from concerned departments.
6. **Observation of the committee on Silica Sand Mining (SSM)**
  - 6.1 The details of 18 expired mining leases are furnished as **Annexure-B**. Detailed observations in respect of 18 no. of expired leases (Sr. no. 08 to 25) made during field visit in the list of 25 leases including 07 active mining leases (Sr. no. 01 to 07) is annexed as **Annexure-C**.
  - 6.2 Eighteenth number of mining lease covering 46 no. of villages - In respect of the perpetual mining lease of Maharao Raja Kamlakar Singh Estate on 16.04.1947 granted in favour of Smt. Rani Rajendra Kumari Ba for minerals Stone Ballast, Kankar, Morrums & Sand covering 46 no. of village of Bara tehsil of Prayagraj district. During discussions with the local administration, it was observed that the mining in area in question started way back even before the time of independence. As the mining started by Rani Kumari Ba, in way back to 1940s and 50s have been continued till 2013. During the period, various mining pits were created which still exists in the said area and known as abandoned mine. At present matter is pending in court for renewal of mining lease. Entire lease could not be visited by the Joint Committee due to its large extent comprising of 46 villages in Bara tehsil.
  - 6.3 As per information collected from the District Mining officer, Prayagraj, during the meeting/ inspection of the site, till date total 25 no. of mining leases have been granted for silica sand mining in the District Prayagraj that covers around 16604.092-hectare land with total production capacity of 14,09,66 TPA (Operational 12 no. of mines as on 01.04.2018).

Out of 25 leases, 18 mining leases have already been expired, and only 07 leases with an area of 136.81 hectares (6,39,910 TPA) were found active as on 12.10.2023. Updated status of the active mining leases with their annual production capacity are tabulated at table-1.

Table -1

S/ No.	Name of the lease	Area (hectare)	Sanction production (Tonnes)	Annual capacity
1.	M/s Chawla Silica Sand Trading Company	16.75	1,50,000	
2.	M/s Chawla Silica Sand Trading Company	5.49	26,160	
3.	Smt. Amita Gupta & Shri Abhilesh Kumar Gupta	17.75	18,750	
4.	Shri Rajiv Kumar Chawla	3.59	60,000	
5.	Smt. Nirmal Rani Chawla	48.86	60,000	
6.	Shri Ashok Kumar Bajpai	29.80	3,00,000	
7.	Shri Abhinandan Tiwari	14.57	25,000	
<b>Total Active Lease Area</b>		<b>136.81</b>	<b>6,39,910 TPA</b>	

- 6.4 Production of mineral silica sand raised during last 05 years is tabulated at table-2. The average production raised during last 05 years is to the tune of 3,50,000 TPA, based on the information provided by District Mining Officer, Prayagraj. The production capacity as per the environment clearance of the mining leases is annexed as **annexure-D**.

Table-2

Name of Mine	2018-19	2019-20	2020-21	2021-22	2022-23	Remarks
Janwa (Abhinadan)	24900	24910	23700	19750	15373	Active
Janwa (Amita Gupta)	19424	16225	5061	12970	18025	Active
PureBaldu (Ashok B)	82700	79277	54810	86940	171350	Active
New Janwa (Darshan)	23973	24441	21018	24951	26160	Active
Lakhnauti	36376	45798	47481	47353	100880	Active
Uthagitahar	2209	9701	2463	5049	16292	Active
Bankipur	21544	12111	15496	23961	26178	Active
Kachari (Omlaxmi)	7263	5595	22409	0	0	Expired
Aswa	27212	27175	0	0	0	Expired
Kachari (Vijaylaxmi)	0	1051	77861	0	0	Expired
Gurehatha(Harimandir)	220735	169570	0	0	0	Expired
	<b>466336</b>	<b>415854</b>	<b>270299</b>	<b>220974</b>	<b>374258</b>	

- 6.5 Rated capacity of 42 no. of washing plants is 5,88,300 TPA. As per the available information, on an average, these washing plants are being operated for eight months (due to 04 months of rainy season) only. The annual capacity of washing plants for finished silica sand production is annexed as **Annexure-E**. Considering active operational period of these plants, rated capacity of finished silica sand total expected production to the tune of 3,92,000 TPA. Considering the recovery of silica sand as 80% of ROM, then approximately 5.0 Lakh TPA of Silica Sand ROM is required for attaining the rated capacity of washing plants. It is not feasible to run any plant at its rated capacity; moreover, none of

- the washing plant were found operated at their rated capacity during field visits. Further, as informed by UPPCB, there is no provision of filing periodic returns about the receipt of ROM & despatches of final product by the washing units, thus the information could not be validated for ascertaining the irregularities, if any.
- 6.6 It is also observed that Mining lease holders are not complying in totality with the proposals as envisaged in the approved mining plan. Apart from the information submitted earlier by the Joint Committee, some of the major non-compliances are as indicated below:
- 6.6.1 Neither green belt is developed in safety zone nor systematic mining is undertaken in a scientific manner as per approved mining plans.
- 6.6.2 Deviation is found w.r.t. the approved production proposals Vs actual annual production achieved in most of the mines and location also.
- 6.6.3 Qualified technical persons i.e. mining engineers & Geologists were not found deployed in these mines for ensuring systematic & scientific working.
- 6.7 Consents to operate (CTO) for certain silica sand mining issued for sand/morrum mining instead of silica sand, which need to be in consonance with mining plan/ Environmental Clearance. Similarly, most of CTOs have been issued by UPPCB without mentioning the production capacity of minerals.
- 6.8 The abandoned mine pits are spread throughout the area. These pits are concentrated mostly at the remote locations in corner of the area in question. Considering the number of the abandoned mine pits, the extent of the extraction is not measurable. Moreover, these pits were found restricted to shallow depth which doesn't pose any threat to the environment in general.
- 6.9 The committee found detonator wires used for blasting at two number of expired mining leases area. Looking to the intensity of illegal mining at the site, FIR have been lodged for both sites. (Copy of the FIRs annexed as **annexure-F**).
- 6.10 Various deep pits which have been created by leaseholders during un-systematic mining, filled with rainwater left abandoned; need to be addressed suitably for avoiding any kind of accidents.
- 6.11 The local people rely mainly on the mining and exploitation of natural resources to develop their household economy. Mining in the area is providing employment directly or indirectly to people of the surrounding villages, their main occupation is mine labouror in silica mines and in silica washing plants. Employment from mining is available throughout the year except in the rainy season when it is not conducive to mine due to water logging of mining pits. Farming is an alternative source of income and bare subsistence.

6.12 Type of Mining in the area is small-scale cluster type, which was developed naturally in the course of decades of operation. In most of the cases, opencast mining methods is being practiced with standard mining equipment viz. hydraulic excavators & tippers. Opencast mining involves digging of pit and hillside excavation. Mining silica sand is associated with the removal of soil cover combined with the stripping of topsoil, overburden and spoil materials.

## 7. Compliance status of the 42 silica sand washing plant

7.1 As per information provided by Regional Officer, UPPCB, presently total 42 Consent to Operate has been granted for Silica Sand Washing plants in Lalapur, Bankipur, Janwa, Dhara, Kaitha, Lakhnauti and Pratappur area of the Shankargarh Block, tehsil Bara, district Prayagraj. Detail of washing plants, CTO with its validity and production capacity is annexed. (Please refer Annexure E).

7.2 Few washing plants were found operational during the two visits (total 05 Days) of the committee. Concerned persons were not available at these washing units to explain about working mechanism, material balance, wastewater management, and compliance in accordance with the statutory requirements. However, committee has drawn the following observations based on the site visit. These observations are in addition to the earlier submitted report:

7.2.1 The CTO granted to washing plants are required to be reviewed as the conditions laid down in the existing CTO issued are not specific to unit.

7.2.2 Multiple washing plants were found operating in one premise whereas CTO has been obtained for only one unit.

7.2.3 The wastewater treatment system - Gravity settling pits/concrete tanks were found operational. It was felt that to improve the treatment efficiency, mechanical sludge removal system required to be deployed which was not found in place.

7.2.4 The spillage of treated/untreated wastewater observed surrounding of these washing plants, which is not desired. Majority of washing plant were not having proper water recycling system required for conservation of the ground water.

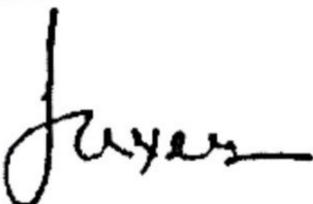
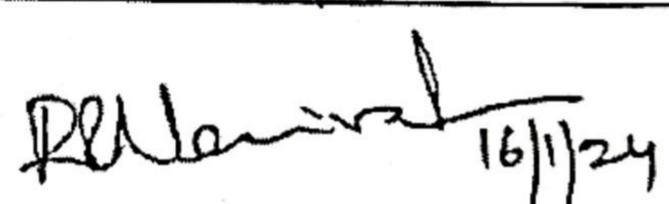
7.3 During the visit to the washing plants, the committee felt that the storage of mineral stock in some of the washing plants area were found more than the permitted stocks. This fact could not be verified as there is no provision of filing periodic returns about the receipt of ROM & despatches of final product by the washing units to the UPPCB.

7.4 Approach road leading to these washing units were not found in order. Preventive measures for minimising air pollution were not found in place within the washing plant premise.

**8. Action taken by local administration/Mining Dept.-** Total of 10 FIR logged to date against illegal mining in the area in question, out of which 02 FIR have been lodged by local

administration during/after the Hon'ble NGT Committee inspection on 13.10.2023. (Please refer Annexure F)

9. Environmental compensation for excessive mining/operated without valid CTO/ mining plan - It was observed that active mining leases have raised annual production during last 05 years in the range of 50-60% of their approved annual capacity.
10. It is submitted that the information/observations furnished to Hon'ble NGT on 23.02.2023 regarding the silica sand mining leases/washing plant have not been reproduced in this report.
11. Photographs captured during site inspection is annexed as photo gallery. (Annexure-G)

Committee member	Signature
Dr. Vivek Saxena, Dy. Director General, Regional Office (CZ), MoEFF&CC, Lucknow - Chairman & Nodal Agency	
Dr. Sanjeev Kr. Singh, Member Secretary, UP State Pollution Control Board, Lucknow -Member & Nodal Agency	
Shri Navneet Singh Chahal, District Magistrate - Prayagraj - Member	
Shri Pukhraj Nenival, Regional Controller of Mines, IBM, Jabalpur - Member	 16/1/24
Dr. Devendra Kr. Soni, Regional Director, CPCB- Lucknow Member	 - 16.1.24
Date: 16.01.2024	



भारत सरकार  
Government of India  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय  
Ministry of Environment, Forest & Climate Change  
एकीकृत क्षेत्रीय कार्यालय, लखनऊ  
Integrated Regional Office, Lucknow



केन्द्रीय भवन, ग्यारवां तल, सेक्टर एच, अलीगंज, लखनऊ-226024  
Kendriya Bhawan, 11<sup>th</sup> Floor, Sector H, Aliganj, Lucknow-226024, Phone No : 0522-2326696  
Email : roc.lko-mef@nic.in, goimoeftlko@gmail.com

File No. XXI/ENV/NGT/CC/106/2022/332

Date: 22.11.2023

**Minute of Meeting dated 22.11.2023 in compliance Hon'ble National Green Tribunal order dated 01.09.2023 in O.A. No. 203 of 2021 titled as Devidas Khatri vs Union of India & ors.**

A meeting was convened under chairmanship of DDG, MoEF&CC, RO, Lucknow through hybrid mode. The Hon'ble Tribunal was pleased to pass the order dated 01.09.2023, relevant para read as:

".....2. The report by the Joint Committee constituted by the above order has been place on record along with the covering letter dated 23.02.2023. A perusal of the report reveals that the report is not by the officers of the Committee which was constituted by this Tribunal but by different persons, who according to the Counsel for UPPCB were the representatives of those officers. The report is required to be submitted by the Committee constituted by this Tribunal, in terms of the order quoted above. That apart, it is also noticed that the report mentions that out of 25 leases, 18 leases have already expired and only 7 leases are active as of now and the names of those 7 lease holders have been disclosed but the details of other 18 leases have not been disclosed, though, the said leaseholders may have also violated the environmental norms. The report further mentions about 42 silica sand mining and washing plants having valid Consent to Operate (CTO) but no detail and specific particulars about their violations/compliance of the environmental conditions have been mentioned in the said report.

3. The Learned Counsel appearing for Uttar Pradesh State Pollution Control Board has submitted that now fresh steps will be taken by the Joint Committee which was constituted by this Tribunal vide order dated 01.08.2022 and a fresh report in terms of the said direction and observation made above will be submitted before the Tribunal within four weeks by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

4. List this matter on 06.11.2023."

List of the participants are mentioned below:

1. Mr. Pukhraj Nenival , Regional Controller of Mines, Jabalpur
2. Mr. D.K. Soni, Regional Director, CPCB, Lucknow
3. Mr. R.K. Singh, Regional Officer, UPPCB, Prayagraj representative of Member Secretary, UPPCB

None present for the District Administration & District Mining Officer.

The matter was discussed in the presence of all participants and it was found that despite repeatedly requisitions & reminders certain information is still awaited, which are as follows:

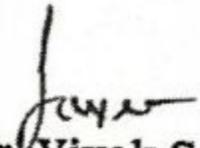
1. District Mining Officer, Prayagraj to submit the copy of FIR & action taken report taken against the lease holders and to furnish the information in the format annexed as **Annexure-A1**

**(Action required from District Mining Officer)**

2. Regional Officer, UPPCB, Prayagraj to furnish the information in the format annexed as **Annexure-A2**

**(Action required from UPPCB)**

You are requested to submit the desired information till 30.11.2023, otherwise committee has no option to proceed further for preparation of Joint Committee Report & will apprise same to the Hon'ble Tribunal.

  
(Dr. Vivek Saxena)  
Deputy Director General

**Copy to:**

1. District Magistrate, Prayagraj. Email: [dmail@nic.in](mailto:dmail@nic.in)
2. Member Secretary, UPPCB, Lucknow. Email: [ms@uppcb.in](mailto:ms@uppcb.in)
3. Regional Controller of Mines, Jabalpur. [ro.jabalpur@ibm.gov.in](mailto:ro.jabalpur@ibm.gov.in)
4. Regional Director, CPCB, Lucknow. Email: [rdlucknow.cpcb@gov.in](mailto:rdlucknow.cpcb@gov.in)
5. Regional Officer, UPPCB, Prayagraj. Email: [roprayagraj@uppcb.in](mailto:roprayagraj@uppcb.in)



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एकीकृत क्षेत्रीय कार्यालय, लखनऊ  
Integrated Regional Office, Lucknow



केन्द्रीय भवन, ग्यारवां तल, सेक्टर एच, अलीगंज, लखनऊ-226024  
Kendriya Bhawan, 11<sup>th</sup> Floor, Sector H, Aliganj, Lucknow-226024, Phone No : 0522-2326696  
Email : recz.lko-mef@nic.in, goimacfrlko@gmail.com

File No. XXI/ENV/NGT/CC/106/2022/324

Date: 26.09.2023

**Minute of Meeting in compliance Hon'ble National Green Tribunal order dated 01.09.2023 in O.A. No. 203 of 2021 titled as Devidas Khatri vs Union of India & ors.**

The meeting has been convened under chairmanship of DDG, MoEF&CC, RO, Lucknow through hybrid mode. The Hon'ble Tribunal was pleased to pass the order dated 01.09.2023, relevant para read as:

".....2. The report by the Joint Committee constituted by the above order has been place on record along with the covering letter dated 23.02.2023. A perusal of the report reveals that the report is not by the officers of the Committee which was constituted by this Tribunal but by different persons, who according to the Counsel for UPPCB were the representatives of those officers. The report is required to be submitted by the Committee constituted by this Tribunal, in terms of the order quoted above. That apart, it is also noticed that the report mentions that out of 25 leases, 18 leases have already expired and only 7 leases are active as of now and the names of those 7 lease holders have been disclosed but the details of other 18 leases have not been disclosed, though, the said leaseholders may have also violated the environmental norms. The report further mentions about 42 silica sand mining and washing plants having valid Consent to Operate (CTO) but no detail and specific particulars about their violations/compliance of the environmental conditions have been mentioned in the said report.

3. The Learned Counsel appearing for Uttar Pradesh State Pollution Control Board has submitted that now fresh steps will be taken by the Joint Committee which was constituted by this Tribunal vide order dated 01.08.2022 and a fresh report in terms of the said direction and observation made above will be submitted before the Tribunal within four weeks by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

4. List this matter on 06.11.2023."

List of the participants are mentioned below:

1. Mr. Pukhraj Nenival , Regional Controller of Mines, Jabalpur
2. Mr. Harsh, ADM (Administration), Prayagraj representative of DM, Prayagraj
3. Mr. Runo Oraon, Scientist 'D' representative of Regional Director, CPCB, Lucknow
4. Mr. R.K. Singh, Regional Officer, UPPCB, Prayagraj representative of Member Secretary, UPPCB
5. Dr. A. K. Gupta, Scientist 'E', MoEF&CC, Regional office , Lucknow
6. Dr. Satya, Scientist 'E', MoEF&CC, Regional office , Lucknow

The chairman briefed about the Hon'ble Tribunal order in his opening remarks and requested the participants to give their opinion/ comment to enable the committee to comply with the Hon'ble Tribunal orders in the stipulated time period. The Regional Controller of Mines, ADM (Administration), Prayagraj and Scientist' E', MoEF&CC has raised the issue of non- cooperation of RO, UPPCB, Prayagraj during the site visit & not providing timely the documents for compilation of report.

The matter was discussed in the presence of all participants and unanimously it was agreed that:

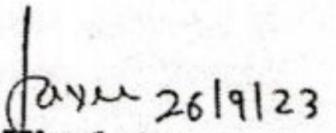
1. District Mining Officer has to submit detail of 18 leases which have expired, information including KML file, capacity, production of last 10 years, Mining Plan, restoration done if any. The details in respect of 7 other lease along with present status will also be discussed. Information to be compiled in the format provided by Mining Department. Details of violation of Environmental norms and action taken be also submitted.

**(Action required from District Mining Officer)**

2. The UPPCB has to submit the ground water usage, compliance of CTO conditions, extent of damages observed in term of Water & Air and other associated aspects of Environmental Management.
3. Details regarding 42 silica sand mining and washing plants having valid Consent to Operate (CTO), detail and specific particulars about their violations/compliance of the environmental conditions also to be submitted.

**(Action required from UPPCB/ District Mining Officer)**

The site visit has been scheduled on 12.10.2023 at 10.30 AM. All the members himself/ herself (not through representative) are requested to be present at the Circuit House, Prayagraj on the specific date & time, so to enable the Joint Committee to comply with the Hon'ble Tribunal order(s).

  
(Dr. Vivek Saxena)

**Deputy Director General**

**Copy to:**

1. District Magistrate, Prayagraj. Email: [dmail@nic.in](mailto:dmail@nic.in)
2. Member Secretary, UPPCB, Lucknow. Email: [ms@uppcb.in](mailto:ms@uppcb.in)
3. Regional Controller of Mines, Jabalpur. [ro.jabalpur@ibm.gov.in](mailto:ro.jabalpur@ibm.gov.in)
4. Regional Director, CPCB, Lucknow. Email: [rdlucknow.cpcb@gov.in](mailto:rdlucknow.cpcb@gov.in)

श्री हरिहर प्रसाद गुप्ता नि०- शंकरगढ, प्रयागराज,

पट्टा क्षेत्र तहसील बारा, ग्राम भैंसाही, गाटा संख्या-1/1, क्षेत्रफल-1.27हे० (3.15एकड़)

पट्टे की अवधि दिनांक 09.02.1993 से 08.02.1998 तक एवं दि० 09.02.1998 से 08.02.2018 तक

1.	Latest mining plan document.	खनन योजना दिनांक 17.12.2009		
2.	Environment Clearance.	पर्यावरण स्वच्छता प्रमाण पत्र जारी होने का दिनांक 08.10.2013		
3.	CTE & CTO	नहीं है।		
4.	Production & dispatches for 05 years period before lease expiry or last 05 years	वर्ष	Production (In MT)	Dispatches
		2017-18	8050	-
5.	Annual returns for 05 years	कार्यालय अभिलेखों में नहीं है।		
6.	Final Mine Closure Plan	कार्यालय अभिलेखों में नहीं है।		
7.	Latest DGPS/survey report	कार्यालय अभिलेखों में नहीं है।		
8.	Violation letters issued by DGM	कार्यालय अभिलेखों में नहीं है।		
9.	Annual assessment letter	कार्यालय अभिलेखों में नहीं है।		
10.	Mining lease sketches with boundary pillar coordinates.	संलग्न है।		
11.	KML files of mining leases	A	25°16'3.62"N	81°34'14.03"E
		B	25°16'4.93"N	81°34'18.61"E
		C	25°16'1.04"N	81°34'18.72"E
		D	25°16'0.10"N	81°34'15.87"E
12.	Drone survey report & its digital output	कार्यालय अभिलेखों में नहीं है।		
13.	Verdict of any court or tribunal in the similar issue and the enquiry report submitted thereof.	कार्यालय अभिलेखों में नहीं है।		
14.	Any other information which may be helpful for preparing this report	कार्यालय अभिलेखों में नहीं है।		

सर्व श्री ओम लक्ष्मी इण्डस्ट्रीज, 86 महजनी टोला, इलाहाबाद।

पट्टा क्षेत्र तहसील बारा, ग्राम कचारी गाटा संख्या-145, 146, 147, 148, 309, से 318, 561, 403, 404, 405, 402, 408, 143, 144, क्षेत्रफल-8.397हे0 (20.75एकड़)

पट्टे की अवधि दिनांक 08.08.2001 से 07.08.2021 तक

1.	Latest mining plan document.	खनन योजना अनुमोदन का दिनांक 02.11.2017		
2.	Environment Clearance.	उ0प्र0 शासन द्वारा शासनादेश संख्या-6209/ 86-2011 -127/11 दिनांक 01.07.2011 (संलग्न) स्पष्ट निर्देश दिये गये है कि जो पट्टे अधिसूचना दिनांक 14.09.2006 में प्रभावित उपरान्त नये पट्टों पर पर्यावरण स्वच्छता प्रमाण पत्र की आवश्यकता होगी। दिनांक 14.09.2006 के पूर्व स्वीकृत खनन पट्टे जिनकी अवधि अभी समाप्त नहीं हुई है, वे पट्टों में खनन संक्रियायें यथावत चलती रहेगी।		
3.	CTE & CTO	UPPCB से सम्बन्धित है।		
4.	Production & despatches for 05 years period before lease expiry or last 05 years	वर्ष	Production (In MT)	Dispatches
		2017-18	6000.00	-
		2018-19	7263.00	-
		2019-20	5595.00	-
		2020-21	22409.00	-
		2021-22	-	-
5.	Annual returns for 05 years	कार्यालय अभिलेखों में नहीं है।		
6.	Final Mine Closure Plan	कार्यालय अभिलेखों में नहीं है।		
7.	Latest DGPS/survey report	खनन पट्टाधारक द्वारा कोई DGPS सर्वे नहीं कराया गया।		
8.	Violation letters issued by DGM	कार्यालय अभिलेखों में नहीं है।		
9.	Annual assessment letter	कार्यालय अभिलेखों में नहीं है।		
10.	Mining lease sketches with boundary pillar coordinates.	मानचित्र संलग्न है।		
11.	kml files of mining leases	A	25°15'26.19"N	81°35'11.50"E
		B	25°15'20.58"N	81°35'27.47"E
		C	25°15'18.65"N	81°35'26.74"E
		D	25°15'18.65"N	81°35'23.91"E
		E	25°15'15.35"N	81°35'21.70"E
		F	25°15'15.62"N	81°35'16.15"E
		G	25°15'18.42"N	81°35'17.50"E
		H	25°15'22.50"N	81°35'9.27"E
12.	Drone survey report & its digital output	कार्यालय अभिलेखों में नहीं है।		
13.	Verdict of any court or tribunal in the similar issue and the enquiry report submitted thereof.	कार्यालय अभिलेखों में नहीं है।		
14.	Any other information which may be helpful for preparing this report	कार्यालय अभिलेखों में नहीं है।		

Vairbh  
M.Z.

श्री ऋषि चावला पुत्र श्री रमेश चन्द्र चावला  
निवासी 87 दरभंगा कालोनी, इलाहाबाद।

पट्टा क्षेत्र तहसील बारा, ग्राम असवा गाटा संख्या-13, 15, 18, 137, 160, 168, 169, 172, 173, 174, 190,  
191, 198, 199, 200, 212 क्षेत्रफल-20.59हे०

पट्टे की अवधि दिनांक 14.01.1990 से 13.01.2000 तक एवं दिनांक 14.01.2000 से 13.01.2020 तक

1.	Latest mining plan document.	खनन योजना अनुमोदन का दिनांक 18.01.2017		
2.	Environment Clearance.	पर्यावरण स्वच्छता प्रमाण पत्र जारी होने का दिनांक 30.09.2013		
3.	CTE & CTO	नहीं है।		
4.	Production & dispatches for 05 years period before lease expiry or last 05 years	वर्ष	Production (In MT)	Dispatches
		2017-18	3502	-
		2018-19	27212	-
		2019-20	27175	-
5.	Annual returns for 05 years	कार्यालय अभिलेखों में नहीं है।		
6.	Final Mine Closure Plan	कार्यालय अभिलेखों में नहीं है।		
7.	Latest DGPS/survey report	कार्यालय अभिलेखों में नहीं है।		
8.	Violation letters issued by DGM	कार्यालय अभिलेखों में नहीं है।		
9.	Annual assessment letter	कार्यालय अभिलेखों में नहीं है।		
10.	Mining lease sketches with boundary pillar coordinates.	संलग्न है।		
11.	kml files of mining leases	A	25° 17' 34.46" N	81° 40' 16.62" E
		B	25° 17' 31.39" N	81° 40' 21.49" E
		C	25° 17' 29.19" N	81° 40' 20.51" E
		D	25° 17' 18.95" N	81° 40' 31.76" E
		E	25° 17' 16.87" N	81° 40' 31.11" E
12.	Drone survey report & its digital output	कार्यालय अभिलेखों में नहीं है।		
13.	Verdict of any court or tribunal in the similar issue and the enquiry report submitted thereof.	कार्यालय अभिलेखों में नहीं है।		
14.	Any other information which may be helpful for preparing this report	कार्यालय अभिलेखों में नहीं है।		

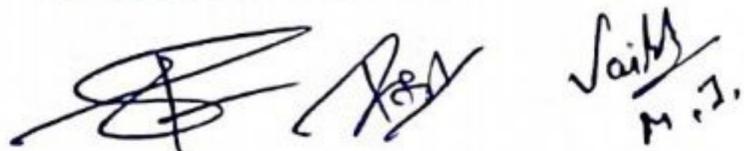
Vaibh  
M.T.

श्रीमती विजय लक्ष्मी केसरवानी, 86 महजनी टोला, इलाहाबाद।

पट्टा क्षेत्र तहसील बारा, ग्राम कचारी गाटा संख्या-10 से 13, 101, 102, 122, 126 से 131, 167, 568, 570, 571, 572 क्षेत्रफल-6.06हे० (15.00एकड़)

पट्टे की अवधि दिनांक 28.07.2001 से 27.07.2021 तक

1.	Latest mining plan document.	प्रथम खनन योजना दिनांक 02.11.2017 द्वितीय खनन योजना दिनांक 18.06.2021		
2.	Environment Clearance.	रिट याचिका सं०-9416(एम/वी)/2010 एवं रिट याचिका सं०-10025(एम/वी)/2010 में मा० उच्च न्यायालय द्वारा पारित आदेश दिनांक 29.04.2011 में उ०प्र० शासन द्वारा शासनादेश संख्या-6209/86-2011-127/11 दिनांक 01.07.2011 (संलग्न) स्पष्ट निर्देश दिये गये हैं कि जो पट्टे अधिसूचना दिनांक 14.09.2006 में प्रभावित उपरान्त नये पट्टों पर पर्यावरण स्वच्छता प्रमाण पत्र की आवश्यकता होगी। दिनांक 14.09.20.6 के पूर्व स्वीकृत खनन पट्टे जिनकी अवधि अभी समाप्त नहीं हुई है, वे पट्टों में खनन संक्रियायें यथावत चलती रहेगी।		
3.	CTE & CTO	UPPCB से सम्बन्धित है।		
4.	Production & dispatches for 05 years period before lease expiry or last 05 years	वर्ष	Production (In MT)	Dispatches
		2016-17	—	—
		2017-18	—	—
		2018-19	—	—
		2019-20	1051.00	—
		2020-21	77861.00	—
5.	Annual returns for 05 years	—		
6.	Final Mine Closure Plan	रिट याचिका संख्या-35982/2021 विजय लक्ष्मी केसरवानी द्वारा अपने माइन क्लोजर नहीं किया गया, क्योंकि उनके द्वारा उक्त रिट मा० न्यायालय में विचाराधीन है। 8A(3) के तहत पट्टे की अवधि 50 वर्ष विस्तारित करने की प्रार्थना की गयी है।		
7.	Latest DGPS/survey report	खनन पट्टाधारक द्वारा कोई DGPS सर्वे नहीं कराया गया।		
8.	Violation letters issued by DGM	कार्यालय अभिलेखों में नहीं है।		
9.	Annual assessment letter	कार्यालय अभिलेखों में नहीं है।		
10.	Mining lease sketches with boundary pillar coordinates.	मानचित्र संलग्न है।		
11.	KML files of mining leases (As for the MP)	A	25°15'39.63"N	81°34'46.45"E
		B	25°15'39.29"N	81°34'51.08"E
		C	25°15'37.98"N	81°34'51.50"E
		D	25°15'38.09"N	81°34'52.47"E
		E	25°15'27.86"N	81°34'53.69"E
		F	25°15'31.18"N	81°34'46.24"E
12.	Drone survey report & its digital output	कार्यालय अभिलेखों में नहीं है।		
13.	Verdict of any court or tribunal in the similar issue and the enquiry report submitted thereof.	कार्यालय अभिलेखों में नहीं है।		
14.	Any other information which may be helpful for preparing this report	कार्यालय अभिलेखों में नहीं है।		



मे० हरिमन्दिर मिनरल ट्रेडर्स, सोहबतियाबाग, इलाहाबाद

पट्टा क्षेत्र तहसील बारा, ग्राम छतेहरा घुरेहठा गाटा संख्या-736, 737, 738, 746 से 764, 767, 785, 787 से 871, 873 भाग से 888 तक, 893, 894, 895 क्षेत्रफल-104.206हे०  
पट्टे की अवधि दिनांक 15.12.1989 से 14.12.1999 तक एवं नवीनीकरण दिनांक 15.12.1999 से 14.12.2019

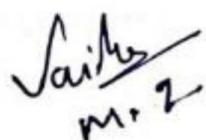
1.	Latest mining plan document.	दिनांक 26.11.2015		
2.	Environment Clearance.	दिनांक 29.07.2015		
3.	CTE & CTO	02.04.2020		
4.	Production & dispatches for 05 years period before lease expiry or last 05 years	वर्ष	Production (In MT)	Dispatches
		2015-16	-	-
		2016-17	18360.00	1340.205
		2017-18	90430.00	40058.265
		2018-19	220735.00	56822.040
		2019-20	169570.00	50121.100
5.	Annual returns for 05 years	कार्यालय अभिलेखों में नहीं है।		
6.	Final Mine Closure Plan	कार्यालय अभिलेखों में नहीं है।		
7.	Latest DGPS/survey report	कार्यालय अभिलेखों में नहीं है।		
8.	Violation letters issued by DGM	कार्यालय अभिलेखों में नहीं है।		
9.	Annual assessment letter	कार्यालय अभिलेखों में नहीं है।		
10.	Mining lease sketches with boundary pillar coordinates.	संलग्न है।		
11.	KML files of mining leases	A	25° 18' 37.95" N	81° 40' 26.51" E
		B	25° 18' 36.14" N	81° 40' 26.52" E
		C	25° 18' 34.79" N	81° 40' 31.99" E
		D	25° 18' 30.87" N	81° 40' 35.75" E
		E	25° 18' 29.92" N	81° 40' 41.01" E
		F	25° 18' 25.32" N	81° 40' 38.76" E
		G	25° 18' 24.48" N	81° 40' 40.83" E
		H	25° 18' 20.32" N	81° 40' 38.91" E
		I	25° 18' 21.10" N	81° 40' 36.53" E
		J	25° 18' 19.37" N	81° 40' 35.30" E
		K	25° 18' 20.73" N	81° 40' 32.92" E
		L	25° 18' 16.81" N	81° 40' 31.56" E
		M	25° 18' 7.90" N	81° 40' 27.80" E
		N	25° 18' 8.73" N	81° 40' 25.14" E
		O	25° 17' 50.57" N	81° 40' 16.03" E
		P	25° 17' 58.96" N	81° 39' 51.32" E
		Q	25° 18' 27.92" N	81° 40' 2.94" E
		R	25° 18' 26.16" N	81° 40' 9.07" E
		S	25° 18' 30.63" N	81° 40' 14.36" E
		T	25° 18' 29.36" N	81° 40' 17.66" E
12.	Drone survey report & its digital output	कार्यालय अभिलेखों में नहीं है।		
13.	Verdict of any court or tribunal in the similar issue and the enquiry report submitted thereof.	कार्यालय अभिलेखों में नहीं है।		
14.	Any other information which may be helpful for preparing this report	कार्यालय अभिलेखों में नहीं है।		

Vaish  
M. I.

श्री बद्रीप्रसाद अमरनाथ नि० शंकरगढ़, तहसील-बारा, इलाहाबाद  
पट्टा क्षेत्र तहसील बारा, ग्राम लखनौटी, आराजी सं०-२ क्षेत्रफल-१८.०० हे०  
पट्टे की अवधि दिनांक १०.०८.१९७३ से ०९.०८.१९९३ तक

1.	Latest mining plan document.	कार्यालय अभिलेखों में खनन योजना नहीं पायी गयी। कार्यालय पत्र सं०-८०५/खनन/२०१२-१३ दि० १९.०७.२०१२ द्वारा खान सुरक्षा निदेशक, वाराणसी को उक्त क्षेत्र में खनन कार्य १९.०९.२०११ से बन्द किये जाने की सूचना दी गयी।		
2.	Environment Clearance.	कार्यालय अभिलेखों में पर्यावरण अनापत्ति प्रमाण पत्र नहीं पायी गयी।		
3.	CTE & CTO	नहीं है।		
4.	Production & dispatches for 05 years period before lease expiry or last 05 years	कार्यालय अभिलेखों में नहीं है।		
5.	Annual returns for 05 years	कार्यालय अभिलेखों में नहीं है।		
6.	Final Mine Closure Plan	कार्यालय अभिलेखों में नहीं है।		
7.	Latest DGPS/survey report	कार्यालय अभिलेखों में नहीं है।		
8.	Violation letters issued by DGM	कार्यालय अभिलेखों में नहीं है।		
9.	Annual assessment letter	कार्यालय अभिलेखों में नहीं है।		
10.	Mining lease sketches with boundary pillar coordinates.	संलग्न है।		
11.	KML files of mining leases	A	25°15'3.97"N	81°33'36.12"E
		B	25°15'6.06"N	81°33'44.22"E
		C	25°14'51.51"N	81°33'41.85"E
		D	25°14'52.25"N	81°33'38.79"E
12.	Drone survey report & its digital output	कार्यालय अभिलेखों में नहीं है।		
13.	Verdict of any court or tribunal in the similar issue and the enquiry report submitted thereof.	कार्यालय अभिलेखों में नहीं है।		
14.	Any other information which may be helpful for preparing this report	कार्यालय अभिलेखों में नहीं है।		



  
m. 2

जे0आर0 वार्षीय 14/2 लाउदर रोड, इलाहाबाद

पट्टा क्षेत्र तहसील बारा, ग्राम जनवों, गाटा संख्या- 11, 12, 13, 14, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 36, 40, 41, 42, 43 व 319 क्षेत्रफल-39.25हे0(97.00एकड़)  
पट्टे की अवधि दिनांक 30.12.1990 से 29.12.2000

1.	Latest mining plan document.	दिनांक 13.08.2016																																													
2.	Environment Clearance.	-																																													
3.	CTE & CTO	नहीं है।																																													
4.	Production & dispatches for 05 years period before lease expiry or last 05 years	कार्यालय अभिलेखों में नहीं है।																																													
5.	Annual returns for 05 years	कार्यालय अभिलेखों में नहीं है।																																													
6.	Final Mine Closure Plan	कार्यालय अभिलेखों में नहीं है।																																													
7.	Latest DGPS/survey report	कार्यालय अभिलेखों में नहीं है।																																													
8.	Violation letters issued by DGM	कार्यालय अभिलेखों में नहीं है।																																													
9.	Annual assessment letter	कार्यालय अभिलेखों में नहीं है।																																													
10.	Mining lease sketches with boundary pillar coordinates.	संलग्न है।																																													
11.	KML files of mining leases	<table border="1"> <tr> <td>A</td> <td>25°13'17.73" N</td> <td>81°31'32.24" E</td> </tr> <tr> <td>B</td> <td>25°13'16.66" N</td> <td>81°31'46.89" E</td> </tr> <tr> <td>C</td> <td>25°13'14.98" N</td> <td>81°31'46.38" E</td> </tr> <tr> <td>D</td> <td>25°13'3.91" N</td> <td>81°31'55.03" E</td> </tr> <tr> <td>E</td> <td>25°13'3.01" N</td> <td>81°31'46.23" E</td> </tr> <tr> <td>F</td> <td>25°13'1.51" N</td> <td>81°31'46.46" E</td> </tr> <tr> <td>G</td> <td>25°13'1.60" N</td> <td>81°31'44.03" E</td> </tr> <tr> <td>H</td> <td>25°12'57.78" N</td> <td>81°31'44.23" E</td> </tr> <tr> <td>I</td> <td>25°12'57.86" N</td> <td>81°31'47.04" E</td> </tr> <tr> <td>J</td> <td>25°12'54.03" N</td> <td>81°31'47.93" E</td> </tr> <tr> <td>K</td> <td>25°12'55.97" N</td> <td>81°31'57.17" E</td> </tr> <tr> <td>L</td> <td>25°12'51.71" N</td> <td>81°31'57.44" E</td> </tr> <tr> <td>M</td> <td>25°12'48.80" N</td> <td>81°31'38.33" E</td> </tr> <tr> <td>N</td> <td>25°12'56.52" N</td> <td>81°31'36.13" E</td> </tr> <tr> <td>O</td> <td>25°12'56.13" N</td> <td>81°31'34.56" E</td> </tr> </table>	A	25°13'17.73" N	81°31'32.24" E	B	25°13'16.66" N	81°31'46.89" E	C	25°13'14.98" N	81°31'46.38" E	D	25°13'3.91" N	81°31'55.03" E	E	25°13'3.01" N	81°31'46.23" E	F	25°13'1.51" N	81°31'46.46" E	G	25°13'1.60" N	81°31'44.03" E	H	25°12'57.78" N	81°31'44.23" E	I	25°12'57.86" N	81°31'47.04" E	J	25°12'54.03" N	81°31'47.93" E	K	25°12'55.97" N	81°31'57.17" E	L	25°12'51.71" N	81°31'57.44" E	M	25°12'48.80" N	81°31'38.33" E	N	25°12'56.52" N	81°31'36.13" E	O	25°12'56.13" N	81°31'34.56" E
A	25°13'17.73" N	81°31'32.24" E																																													
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12.	Drone survey report & its digital output	कार्यालय अभिलेखों में नहीं है।																																													
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14.	Any other information which may be helpful for preparing this report	कार्यालय अभिलेखों में नहीं है।																																													



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m.7.

## मे0 इन्द्रजीत कौर

पट्टा क्षेत्र तहसील बारा, ग्राम डेराबारी, गाटा संख्या-333 क्षेत्रफल-61.02हे0  
पट्टे की अवधि दिनांक 15.10.1979 से 14.10.1989 तक

1.	Latest mining plan document.	नहीं है।		
2.	Environment Clearance.	नहीं है।		
3.	CTE & CTO	नहीं है।		
4.	Production & dispatches for 05 years period before lease expiry or last 05 years	कार्यालय अभिलेखों में नहीं है।		
5.	Annual returns for 05 years	कार्यालय अभिलेखों में नहीं है।		
6.	Final Mine Closure Plan	कार्यालय अभिलेखों में नहीं है।		
7.	Latest DGPS/survey report	कार्यालय अभिलेखों में नहीं है।		
8.	Violation letters issued by DGM	कार्यालय अभिलेखों में नहीं है।		
9.	Annual assessment letter	कार्यालय अभिलेखों में नहीं है।		
10.	Mining lease sketches with boundary pillar coordinates.	संलग्न है।		
11.	KML files of mining leases	A	25°17'17.35" N	81°35'6.23" E
		B	25°17'17.64" N	81°35'14.81" E
		C	25°17'20.37" N	81°35'16.07" E
		D	25°17'23.00" N	81°35'14.31" E
		E	25°17'24.55" N	81°35'16.33" E
		F	25°17'19.56" N	81°35'23.39" E
		G	25°17'16.55" N	81°35'22.14" E
		H	25°17'2.51" N	81°35'22.14" E
		I	25°16'54.93" N	81°35'13.70" E
		J	25°16'52.30" N	81°35'18.10" E
		K	25°16'48.48" N	81°35'20.98" E
		L	25°16'57.48" N	81°35'6.96" E
		M	25°17'9.20" N	81°35'10.73" E
N	25°17'15.47" N	81°35'5.74" E		
12.	Drone survey report & its digital output	कार्यालय अभिलेखों में नहीं है।		
13.	Verdict of any court or tribunal in the similar issue and the enquiry report submitted thereof.	कार्यालय अभिलेखों में नहीं है।		
14.	Any other information which may be helpful for preparing this report	कार्यालय अभिलेखों में नहीं है।		



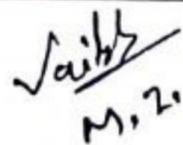
Soil  
M.I.

एस0पी केसरवानी 86 महजनी टोला, इलाहाबाद

पट्टा क्षेत्र तहसील बारा, ग्राम कचारी, गाटा संख्या-113, 114, 115, 116, 117, 118, 119, 120, 129, 134, 135, 136, 140 से 144 तक, 152, 156, 157, 293 से 297 तक, 303, 305 से 310, 317, 319 से 323 तक, 325, 328, 329, 380, 396, 398, 561, 558 से 560 तक, 562, 563 क्षेत्रफल-28.93हे0(71.5 एकड़) पट्टे की अवधि दिनांक 24.08.1993 से 23.08.2003 तक

1.	Latest mining plan document.	नहीं है।	
2.	Environment Clearance.	नहीं है।	
3.	CTE & CTO	नहीं है।	
4.	Production & dispatches for 05 years period before lease expiry or last 05 years	कार्यालय अभिलेखों में नहीं है।	
5.	Annual returns for 05 years	कार्यालय अभिलेखों में नहीं है।	
6.	Final Mine Closure Plan	कार्यालय अभिलेखों में नहीं है।	
7.	Latest DGPS/survey report	कार्यालय अभिलेखों में नहीं है।	
8.	Violation letters issued by DGM	कार्यालय अभिलेखों में नहीं है।	
9.	Annual assessment letter	कार्यालय अभिलेखों में नहीं है।	
10.	Mining lease sketches with boundary pillar coordinates.	संलग्न है	
11.	KML files of mining leases	A.	25°15'35.39" N 81°34'56.52" E
		B.	25°15'34.53" N 81°34'59.99" E
		C.	25°15'36.16" N 81°35'0.71" E
		D.	25°15'34.04" N 81°35'7.55" E
		E.	25°15'33.03" N 81°35'7.01" E
		F.	25°15'32.67" N 81°35'8.78" E
		G.	25°15'32.94" N 81°35'10.02" E
		H.	25°15'27.46" N 81°35'21.98" E
		I.	25°15'30.64" N 81°35'24.88" E
		J.	25°15'28.72" N 81°35'31.31" E
		K.	25°15'23.74" N 81°35'30.85" E
		L.	25°15'23.27" N 81°35'37.30" E
		M.	25°15'15.45" N 81°35'37.10" E
		N.	25°15'14.81" N 81°35'25.32" E
		O.	25°15'20.59" N 81°35'27.46" E
		P.	25°15'26.21" N 81°35'11.49" E
		Q.	25°15'19.59" N 81°35'7.49" E
		R.	25°15'25.67" N 81°34'57.36" E
12.	Drone survey report & its digital output	कार्यालय अभिलेखों में नहीं है।	
13.	Verdict of any court or tribunal in the similar issue and the enquiry report submitted thereof.	कार्यालय अभिलेखों में नहीं है।	
14.	Any other information which may be helpful for preparing this report	कार्यालय अभिलेखों में नहीं है।	





श्री प्रदीप कुमार निवासी-359/18 निर्मल नगर, कीडगंज, इलाहाबाद

पट्टा क्षेत्र तहसील बारा, ग्राम मदनपुर, गाटा संख्या-430 क्षेत्रफल-6.619हे0

पट्टे की अवधि दिनांक 28.10.1978 से 27.10.1988 तक एवं प्रथम नवीनीकरण दिनांक 28.10.1988 से दिनांक 27.10.1998

1.	Latest mining plan document.	खनन योजना दिनांक 19.05.1997		
2.	Environment Clearance.	-		
3.	CTE & CTO	नहीं है।		
4.	Production & dispatches for 05 years period before lease expiry or last 05 years	कार्यालय अभिलेखों में नहीं है।		
5.	Annual returns for 05 years	कार्यालय अभिलेखों में नहीं है।		
6.	Final Mine Closure Plan	कार्यालय अभिलेखों में नहीं है।		
7.	Latest DGPS/survey report	कार्यालय अभिलेखों में नहीं है।		
8.	Violation letters issued by DGM	कार्यालय अभिलेखों में नहीं है।		
9.	Annual assessment letter	कार्यालय अभिलेखों में नहीं है।		
10.	Mining lease sketches with boundary pillar coordinates.	संलग्न है।		
11.	KML files of mining leases	A	25°13'44.52"N	81°37'30.60"E
		B	25°13'43.45"N	81°37'34.77"
		C	25°13'36.07"N	81°37'33.51"E
		D	25°13'37.35"N	81°37'29.22"E
12.	Drone survey report & its digital output	कार्यालय अभिलेखों में नहीं है।		
13.	Verdict of any court or tribunal in the similar issue and the enquiry report submitted thereof.	कार्यालय अभिलेखों में नहीं है।		
14.	Any other information which may be helpful for preparing this report	कार्यालय अभिलेखों में नहीं है।		

Handwritten signature and initials, possibly 'V. S. S.' or similar.

जयश्री ट्रेडिंग कम्पनी श्री अशोक कुमार अग्रवाल नि० मीरगंज, इलाहाबाद।

पट्टा क्षेत्र तहसील बारा, ग्राम भैंसाही, गाटा संख्या-264, 265, 271, 245, 254, 257, 260, 261, 262, 259, 258, 218, 219, 220 क्षेत्रफल-51.17हे०

पट्टे की अवधि दिनांक 29.11.1980 से 28.11.2000 तक

1.	Latest mining plan document.	कार्यालय अभिलेखानुसार उक्त खनन क्षेत्र वर्ष 2005 से वी०पी०सी०एल० रिफाइन्री कम्पनी को हस्तगत किया गया है।		
2.	Environment Clearance.	-		
3.	CTE & CTO	नहीं है।		
4.	Production & dispatches for 05 years period before lease expiry or last 05 years	कार्यालय अभिलेखों में नहीं है।		
5.	Annual returns for 05 years	कार्यालय अभिलेखों में नहीं है।		
6.	Final Mine Closure Plan	कार्यालय अभिलेखों में नहीं है।		
7.	Latest DGPS/survey report	कार्यालय अभिलेखों में नहीं है।		
8.	Violation letters issued by DGM	कार्यालय अभिलेखों में नहीं है।		
9.	Annual assessment letter	कार्यालय अभिलेखों में नहीं है।		
10.	Mining lease sketches with boundary pillar coordinates.	संलग्न है।		
11.	KML files of mining leases	A.	25°15'29.71"N	81°34'6.71"E
		B.	25°15'25.04"N	81°34'4.88"E
		C.	25°15'27.99"N	81°33'49.99"E
		D.	25°15'24.97"N	81°33'49.01"E
		E.	25°15'22.69"N	81°33'55.42"E
		F.	25°15'15.98"N	81°33'53.18"E
		G.	25°15'12.61"N	81°33'59.61"E
		H.	25°15'10.37"N	81°33'58.71"E
		I.	25°15'12.08"N	81°33'37.36"E
		J.	25°15'31.31"N	81°33'30.85"E
		K.	25°15'33.38"N	81°33'37.83"E
L.	25°15'38.19"N	81°33'49.38"E		
M.	25°15'31.39"N	81°33'49.42"E		
12.	Drone survey report & its digital output	कार्यालय अभिलेखों में नहीं है।		
13.	Verdict of any court or tribunal in the similar issue and the enquiry report submitted thereof.	कार्यालय अभिलेखों में नहीं है।		
14.	Any other information which may be helpful for preparing this report	कार्यालय अभिलेखों में नहीं है।		



  
M.I.

महेन्द्र भारती पुत्र केशव भारती, निवासी-पूराबल्दू बारा, इलाहाबाद

पट्टा क्षेत्र तहसील बारा, ग्राम असवां, गाटा संख्या- 1 से 7 तक, 45, 46, 47, 48, 49, 50, 56, 58, 59, 60, 61, 66, 102, 115, 116, 117 क्षेत्रफल-36.54हे0 पट्टे की अवधि दिनांक 06.03.1991 से 05.03.2001 तक

1.	Latest mining plan document.	नहीं है।
2.	Environment Clearance.	State Level Environment Impact Assessment Authority, Uttar Pradesh No-1443/Parya/SEAC/709/2011/TA(M) Date- 30-09-2013
3.	CTE & CTO	नहीं है।
4.	Production & dispatches for 05 years period before lease expiry or last 05 years	कार्यालय अभिलेखों में नहीं है।
5.	Annual returns for 05 years	कार्यालय अभिलेखों में नहीं है।
6.	Final Mine Closure Plan	कार्यालय अभिलेखों में नहीं है।
7.	Latest DGPS/survey report	कार्यालय अभिलेखों में नहीं है।
8.	Violation letters issued by DGM	कार्यालय अभिलेखों में नहीं है।
9.	Annual assessment letter	कार्यालय अभिलेखों में नहीं है।
10.	Mining lease sketches with boundary pillar coordinates.	संलग्न है।
11.	KML files of mining leases	A. 25°17'41.14"N 81°40'19.43"E
		B. 25°17'49.01"N 81°40'14.00"E
		C. 25°17'50.52"N 81°40'16.09"E
		D. 25°17'50.67"N 81°40'19.27"E
		E. 25°17'56.91"N 81°40'26.16"E
		F. 25°17'59.02"N 81°40'29.25"E
		G. 25°17'58.86"N 81°40'38.45"E
		H. 25°18'1.40"N 81°40'43.81"E
		I. 25°17'59.27"N 81°40'51.13"E
		J. 25°17'55.37"N 81°40'53.10"E
		K. 25°17'46.02"N 81°40'53.77"E
		L. 25°17'53.40"N 81°40'37.97"E
		M. 25°17'40.38"N 81°40'26.14"E
		N. 25°17'36.78"N 81°40'24.49"E
12.	Drone survey report & its digital output	कार्यालय अभिलेखों में नहीं है।
13.	Verdict of any court or tribunal in the similar issue and the enquiry report submitted thereof.	कार्यालय अभिलेखों में नहीं है।
14.	Any other information which may be helpful for preparing this report	कार्यालय अभिलेखों में नहीं है।

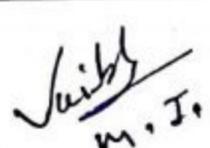


*Handwritten signature*  
M.T.

मे0 रामा सिलिका सैण्ड ट्रेडिंग  
निवासी 359/18 निर्मल नगर, कीडगंज, इलाहाबाद

पट्टा क्षेत्र तहसील बारा, ग्राम जनवा, गाटा संख्या-111, 112, 113, 289, 290, 300 क्षेत्रफल-20.17हे0 पट्टे की अवधि दिनांक 27.02.1975 से 26.02.1995 तक

1.	Latest mining plan document.	दिनांक 18.04.1995		
2.	Environment Clearance.	नहीं है।		
3.	CTE & CTO	नहीं है।		
4.	Production & dispatches for 05 years period before lease expiry or last 05 years	कार्यालय अभिलेखों में नहीं है।		
5.	Annual returns for 05 years	कार्यालय अभिलेखों में नहीं है।		
6.	Final Mine Closure Plan	कार्यालय अभिलेखों में नहीं है।		
7.	Latest DGPS/survey report	कार्यालय अभिलेखों में नहीं है।		
8.	Violation letters issued by DGM	कार्यालय अभिलेखों में नहीं है।		
9.	Annual assessment letter	कार्यालय अभिलेखों में नहीं है।		
10.	Mining lease sketches with boundary pillar coordinates.	संलग्न है।		
11.	KML files of mining leases	A	25°13'0.99"N	81°31'14.57"E
		B	25°12'59.28"N	81°31'28.10"E
		C	25°12'55.83"N	81°31'21.81"E
		D	25°12'52.36"N	81°31'28.00"E
		E	25°12'50.57"N	81°31'27.43"E
		F	25°12'52.39"N	81°31'22.61"E
		G	25°12'36.08"N	81°31'13.01"E
		H	25°12'43.28"N	81°31'7.53"E
12.	Drone survey report & its digital output	कार्यालय अभिलेखों में नहीं है।		
13.	Verdict of any court or tribunal in the similar issue and the enquiry report submitted thereof.	कार्यालय अभिलेखों में नहीं है।		
14.	Any other information which may be helpful for preparing this report	कार्यालय अभिलेखों में नहीं है।		

   
M. I.

श्री भुल्ली महाराज एण्ड सन्स प्रो० श्री आर०डी० अवस्थी  
निवासी शंकरगढ़, इलाहाबाद

पट्टा क्षेत्र तहसील बारा, ग्राम जनवा, गाटा संख्या-766, 732, 731, 741, 783, 764, 763, 762, 761, 760, 745, 746, 744, 747, 748, 749, 750, 751, 752, 753, 756, 755, 758, 757, 765, 781, 783, 780, 903, 902, 790, 905, 906, 901, 907, 900, 874, 875, 876, 793, 792, 794, 788, 787, 777, 776, 771, 774, 775, 798, 799 क्षेत्रफल-47.06हे० पट्टे की अवधि दिनांक 16.06.1979 से 15.06.1989 तक एवं दिनांक 16.06.1989 से 15.06.1999

1.	Latest mining plan document.	नहीं है।		
2.	Environment Clearance.	नहीं है।		
3.	CTE & CTO	नहीं है।		
4.	Production & dispatches for 05 years period before lease expiry or last 05 years	कार्यालय अभिलेखों में नहीं है।		
5.	Annual returns for 05 years	कार्यालय अभिलेखों में नहीं है।		
6.	Final Mine Closure Plan	कार्यालय अभिलेखों में नहीं है।		
7.	Latest DGPS/survey report	कार्यालय अभिलेखों में नहीं है।		
8.	Violation letters issued by DGM	कार्यालय अभिलेखों में नहीं है।		
9.	Annual assessment letter	कार्यालय अभिलेखों में नहीं है।		
10.	Mining lease sketches with boundary pillar coordinates.	संलग्न है।		
11.	KML files of mining leases	A	25°11'50.08"N	81°32'13.38"E
		B	25°11'27.87"N	81°32'10.25"E
		C	25°11'35.68"N	81°31'48.49"E
		D	25°11'44.31"N	81°31'42.18"E
		E	25°11'50.09"N	81°31'46.24"E
12.	Drone survey report & its digital output	कार्यालय अभिलेखों में नहीं है।		
13.	Verdict of any court or tribunal in the similar issue and the enquiry report submitted thereof.	कार्यालय अभिलेखों में नहीं है।		
14.	Any other information which may be helpful for preparing this report	कार्यालय अभिलेखों में नहीं है।		

नोट:-पट्टा नवीनीकरण के सम्बन्ध में मा० उच्च न्यायालय, इलाहाबाद में रिट याचिका संख्या-43237/2018 रामेश्वर दत्त अवस्थी बनाम उ०प्र० राज्य व अन्य योजित की गयी, जिसमें विभाग द्वारा शपथ पत्र दिनांक 17.04.2019 को मा० न्यायालय में दाखिल कर दिया गया है। रिट याचिका मा० न्यायालय में विचाराधीन है।

Vaibh  
M.J.

श्री लक्ष्मी माइनिंग कार्पोरेशन पता-लक्ष्मी भवन, पो0 शंकरगढ़, इलाहाबाद  
पट्टा क्षेत्र तहसील बारा, ग्राम धरा, गाटा संख्या-136 क्षेत्रफल-26.03हे0  
पट्टे की अवधि दिनांक 10.05.1974 से 09.05.1994

1.	Latest mining plan document.	नहीं है।	
2.	Environment Clearance.	नहीं है।	
3.	CTE & CTO	नहीं है।	
4.	Production & dispatches for 05 years period before lease expiry or last 05 years	कार्यालय अभिलेखों में नहीं है।	
5.	Annual returns for 05 years	कार्यालय अभिलेखों में नहीं है।	
6.	Final Mine Closure Plan	कार्यालय अभिलेखों में नहीं है।	
7.	Latest DGPS/survey report	कार्यालय अभिलेखों में नहीं है।	
8.	Violation letters issued by DGM	कार्यालय अभिलेखों में नहीं है।	
9.	Annual assessment letter	कार्यालय अभिलेखों में नहीं है।	
10.	Mining lease sketches with boundary pillar coordinates.	संलग्न है।	
11.	KML files of mining leases	A	25°17'2.09"N 81°39'58.75"E
		B	25°16'59.09"N 81°40'5.12"E
		C	25°16'50.47"N 81°40'6.41"E
		D	25°16'44.83"N 81°39'56.04"E
		E	25°16'36.15"N 81°39'49.28"E
		F	25°16'37.74"N 81°39'46.77"E
		G	25°16'45.30"N 81°39'51.07"E
		H	25°16'50.01"N 81°39'41.30"E
		I	25°16'57.54"N 81°39'49.48"E
12.	Drone survey report & its digital output	कार्यालय अभिलेखों में नहीं है।	
13.	Verdict of any court or tribunal in the similar issue and the enquiry report submitted thereof.	कार्यालय अभिलेखों में नहीं है।	
14.	Any other information which may be helpful for preparing this report	कार्यालय अभिलेखों में नहीं है।	



Saibh  
M.S.

श्रीमती रानी राजेन्द्र कुमारी 'बा' राजमहल शंकरगढ़, जनपद इलाहाबाद,

जनपद प्रयागराज के तहसील बारा स्थित 46 ग्राम-शंकरगढ़, तालापार, कपारी, बरूई, खानसेमरा, बेयोनरा, रायपटना, मातरवर, गोरखा, घेयोडोरा, चक अराजी गढवा, गाढा, बेनीपुर, लखनपुर, कैथा, शिवराजपुर, ओसा, अतरी कपसन, चरीहारी, गोबरा संग्राम, पगवार, मझियारी बहेलिया, गोबरा हेवार, बरहैया, भोनरी, लोहगरा, गधामार, चन्द्रा, ललई, बैसा, लौंगखुर्द, बघेला, पण्डुआ, परवेजाबाद अलिया बुरही, बसहरा तरहार, लालापुर, मदुरी, प्रतापपुर, सुरवल का विस्तृत विवरण निम्नवत् है:-

1. महाराव राजा कमलाकर सिंह इस्टेट, शंकरगढ़, परगना बारा, जनपद इलाहाबाद द्वारा दिनांक 16.04.1947 को परगना बारा स्थित 46 ग्रामों में स्टॉन ब्लास्ट, कंकड़, मोरम व सैण्ड के लिए **Perpetual Lease** श्रीमती रानी राजेन्द्र कुमारी 'बा' के पक्ष में लिखा गया था।
2. जमींदारी विनाश एवं भूमि व्यवस्था अधिनियम की धारा-108(1) में अंकित प्राविधानों के अन्तर्गत महाराव राजा कमलाकर सिंह द्वारा रानी श्रीमती राजेन्द्र कुमारी 'बा' के पक्ष में लिखे गये **Perpetual Lease** को उ०प्र० शासन द्वारा दिनांक 27.04.1959 को पूर्व शर्तों के अनुसार पट्टाविलेख निस्पादित किया गया है।
3. पट्टाविलेख की शर्तों के अनुसार वार्षिक रायल्टी 4000/- रू० निर्धारित की गयी है जो दो बराबर किस्तों में 01 जून तथा 01 दिसम्बर को देय होगी। उक्त पट्टे के 50 वर्ष पूर्ण होने के पश्चात् रायल्टी में 10 प्रतिशत वृद्धि किये जाने का प्राविधान किया गया है।
4. पट्टाविलेख की शर्तों के अनुसार रायल्टी जमा न करने के कारण दिनांक 01.01.1952 से 26.06.1968 तक की रायल्टी का आगणन 9,40,235.00 रू० किया गया एवं उक्त धनराशि को जमा करने हेतु श्रीमती 'बा' को नोटिस दी गयी। उक्त नोटिस द्वारा इनके खनन परिवहन पर भी रोक लगा दिया गया था जिससे क्षुब्ध होकर श्रीमती 'बा' द्वारा सिविल न्यायालय में वाद संख्या-107/1969 दाखिल किया गया जिसमें मा० सिविल न्यायालय द्वारा दिनांक 02.07.1979 को आदेश पारित करके खनन परिवहन में किसी भी प्रकार का अवरोध उत्पन्न न किये जाने का आदेश पारित किया गया और उक्त धनराशि की वसूली पर रोक लगा दी गयी।
5. मा० न्यायालय के उक्त आदेश दिनांक 02.07.1979 के विरुद्ध उ०प्र० शासन के निर्देश पर उ०प्र० सरकार की ओर से माननीय उच्च न्यायालय, इलाहाबाद के समक्ष अपील संख्या 481/1979 दाखिल किया गया है जो अभी भी विचाराधीन है।
6. मा० न्यायालय के उक्त आदेश दिनांक 02.07.1979 के अनुपालन में श्रीमती रानी राजेन्द्र कुमारी 'बा' द्वारा खनन पट्टा क्षेत्र में खनन/परिवहन का कार्य कराया जा रहा था तथा रायल्टी के मद में 4000/- वार्षिक जमा किया जा रहा था।
7. श्रीमती रानी राजेन्द्र कुमारी बा द्वारा 46 ग्राम में से 07 ग्राम क्रमशः 1. विहरिया, 2. परवेजाबाद 3. धिवगेड़ा 4. घोघर 5. मंदरू 6. गाढ़ा 7. प्रतापपुर में 839.72 हेक्टेयर खनन पट्टा क्षेत्र के **Modification** हेतु दी गयी सहमति के आधार पर जिलाधिकारी महोदय द्वारा शासन को कई पत्र भेजे गये हैं। शासन स्तर से भी खनन पट्टा नियंत्रक, नागपुर एवं सचिव, खान मंत्रालय भारत सरकार, नई दिल्ली को पत्र भेजा गया है किन्तु **Modification** होने के सम्बन्ध में अभी तक कोई सूचना प्राप्त नहीं हुई है।
8. सिविल मिस रिट याचिका संख्या-9416(एम०/बी०)/2010 एवं रिट याचिका संख्या-10025(एम०/बी०)/2010 में पारित मा० उच्च न्यायालय के आदेश दिनांक 29.04.2011 द्वारा भारत सरकार की अधिसूचना दिनांक 14.09.2006 के अनुसार समस्त खनन पट्टा क्षेत्रों के लिए पर्यावरण क्लीयरेंस अनिवार्य कर दिया गया है। वर्ष 2011 में खनन पट्टा बन्द हो गया है।

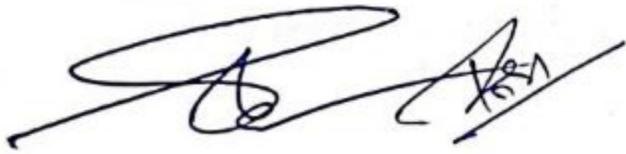


## हरिमन्दिर मिनरल ट्रेडर्स सोहबतियाबाग, इलाहाबाद

पट्टा क्षेत्र तहसील बारा, ग्राम डेराबारी, गाटा संख्या-333 क्षेत्रफल-19.50हे०

पट्टे की अवधि दिनांक 06.07.1972 से 05.07.1989 तक एवं दिनांक 06.07.1989 से 05.07.1999तक

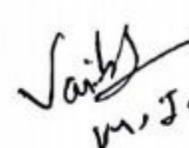
1.	Latest mining plan document.	नहीं है।		
2.	Environment Clearance.	नहीं है।		
3.	CTE & CTO	नहीं है।		
4.	Production & dispatches for 05 years period before lease expiry or last 05 years	कार्यालय अभिलेखों में नहीं है।		
5.	Annual returns for 05 years	कार्यालय अभिलेखों में नहीं है।		
6.	Final Mine Closure Plan	कार्यालय अभिलेखों में नहीं है।		
7.	Latest DGPS/survey report	कार्यालय अभिलेखों में नहीं है।		
8.	Violation letters issued by DGM	कार्यालय अभिलेखों में नहीं है।		
9.	Annual assessment letter	कार्यालय अभिलेखों में नहीं है।		
10.	Mining lease sketches with boundary pillar coordinates.	संलग्न है।		
11.	KML files of mining leases	A	25°16'39.87"N	81°35'7.79"E
		B	25°16'39.88"N	81°35'17.27"E
		C	25°16'39.05"N	81°35'21.40"E
		D	25°16'31.59"N	81°35'19.74"E
		E	25°16'32.58"N	81°35'7.97"E
12.	Drone survey report & its digital output	कार्यालय अभिलेखों में नहीं है।		
13.	Verdict of any court or tribunal in the similar issue and the enquiry report submitted thereof.	कार्यालय अभिलेखों में नहीं है।		
14.	Any other information which may be helpful for preparing this report	कार्यालय अभिलेखों में नहीं है।		



Sait  
M.S.

हरिमन्दिर मिनरल ट्रेडर्स सोहबतियाबाग, इलाहाबाद  
पट्टा क्षेत्र तहसील बारा, ग्राम भैंसाही, गाटा संख्या-1/2 क्षेत्रफल-17.60 एकड़  
पट्टे की अवधि दिनांक 16.06.1988 से 15.06.1998

1.	Latest mining plan document.	नहीं है।		
2.	Environment Clearance.	नहीं है।		
3.	CTE & CTO	नहीं है।		
4.	Production & dispatches for 05 years period before lease expiry or last 05 years	कार्यालय अभिलेखों में नहीं है।		
5.	Annual returns for 05 years	कार्यालय अभिलेखों में नहीं है।		
6.	Final Mine Closure Plan	कार्यालय अभिलेखों में नहीं है।		
7.	Latest DGPS/survey report	कार्यालय अभिलेखों में नहीं है।		
8.	Violation letters issued by DGM	कार्यालय अभिलेखों में नहीं है।		
9.	Annual assessment letter	कार्यालय अभिलेखों में नहीं है।		
10.	Mining lease sketches with boundary pillar coordinates.	संलग्न है।		
11.	KML files of mining leases	A	25°16'1.01"N	81°34'18.73"E
		B	25°16'1.71"N	81°34'31.80"E
		C	25°15'56.92"N	81°34'33.08"E
		D	25°15'49.05"N	81°34'20.71"E
12.	Drone survey report & its digital output	कार्यालय अभिलेखों में नहीं है।		
13.	Verdict of any court or tribunal in the similar issue and the enquiry report submitted thereof.	कार्यालय अभिलेखों में नहीं है।		
14.	Any other information which may be helpful for preparing this report	कार्यालय अभिलेखों में नहीं है।		

   
Vaidya  
M.S.

## Annexure-C

**Silica Sand Mines in District Prayagraj**

S. No.	Name of Applicant & Adress	Name of Area	Gata No.	Area	Lease Periods	Geo-Coordinates		
1	2	3	4	5	6	7		
1.	M/s Chawla Silica Sand Trading Company Pa. Shri Darshan Lal Chawla & Ors. Niwasi - S C Basu Road, Prayagraj	Janwa	7, 8, 9,11,15, 25, 44, 45, 46, 47, 50, 51, 55, 56, 57, 96, 305, 306, 307, 309	5.49 Ha	09-09-2014 to 08-09-2034	A	25° 13' 30.21"	81° 31' 24.10"
						B	25° 13' 29.66"	81° 31' 28.45"
						C	25° 13' 25.54"	81° 31' 28.85"
						D	25° 13' 24.68"	81° 31' 31.58"
						E	25° 13' 23.40"	81° 31' 29.94"
						F	25° 13' 24.86"	81° 31' 24.49"
						Block No. 02		
						K	25° 13' 05.59"	81° 31' 15.62"
						L	25° 13' 05.87"	81° 31' 17.53"
						M	25° 13' 04.35"	81° 31' 19.09"
						N	25° 13' 04.03"	81° 31' 27.19"
						O	25° 13' 02.01"	81° 31' 14.53"
						Block No. 03		
						G	25° 13' 08.40"	81° 31' 34.09"
H	25° 13' 02.91"	81° 31' 37.40"						
I	25° 13' 00.95"	81° 31' 34.29"						
J	25° 13' 03.51"	81° 31' 32.90"						
2.	M/s Chawla Silica Sand Trading Company Pa. Shri Darshan Lal Chawla & Ors. Niwasi - S C Basu Road, Prayagraj	Lakhnauti	2	16.75 Ha	30-01-2015 to 29-01-2045	A	25° 14' 42.80"	81° 33' 40.69"
						B	25° 14' 51.68"	81° 33' 41.64"
						C	25° 14' 52.24"	81° 33' 38.79"
						D	25° 15' 3.98"	81° 33' 36.13"
						E	25° 15' 3.95"	81° 33' 27.62"
						F	25° 14' 53.10"	81° 33' 35.51"
						G	25° 14' 49.33"	81° 33' 28.42"
						H	25° 14' 43.21"	81° 33' 32.52"
						I	25° 14' 42.69"	81° 33' 28.25"

						J	25° 14' 37.98"	81° 33' 32.70"
3.	Smt. Nirmal Rani W/o Late Yogendra Chawla Niwasi – 11 Churh Lane, Prayagraj	Sonoaur i Baakipu r Chathara Ghurhet ha	1, 12, 13, 14, 26, 31, 33, 35, 49, 62, 65, 66, 67, 77, 245, 246, 247, 253, 256, 263	48.86 Ha.	28-11-2008 to 27-11-2028	A	25° 17' 58.4"	81° 39' 51.6"
						B	25° 17' 51.6"	81° 40' 12.5"
						C	25° 17' 50.66"	81° 40' 12.30"
						D	25° 17' 50.72"	81° 40' 11.49"
						E	25° 17' 48.1"	81° 40' 12.0"
						F	25° 17' 38.1"	81° 40' 17.9"
						G	25° 17' 27.19"	81° 40' 11.77"
						H	25° 17' 25.5"	81° 40' 8.0"
						I	25° 17' 29.9"	81° 39' 59.9"
						J	25° 17' 37.6"	81° 39' 57.2"
						K	25° 17' 39.4"	81° 38' 53.4"
						L	25° 17' 51.3"	81° 39' 55.8"
						M	25° 17' 54.5"	81° 39' 50.1"
4.	Shri Abhinandan Tiwari S/o Shri K B Tiwari Niwasi- 18A/11 Dwarikapuri Colony, Prayagraj	Janwa	485, 489, 496, 502, 508, 1053, 1065, 1072, 1088, 1089, 1101, 1102, 1134	14.57 Ha	12-09-2013 to 11-09-2033	A	25° 12' 10.87"	81° 31' 56.60"
						PN.1	25° 12' 10.97"	81° 31' 52.96"
						B	25° 12' 11.06"	81° 31' 49.34"
						C	25° 12' 13.56"	81° 31' 51.41"
						PN.2	25° 12' 13.93"	81° 31' 54.02"
						PN.3	25° 12' 14.37"	81° 31' 57.01"
						PN.4	25° 12' 14.76"	81° 31' 59.69"
						PN.5	25° 12' 15.19"	81° 32' 02.65"
						D	25° 12' 15.74"	81° 32' 06.38"
						PN.6	25° 12' 13.30"	81° 31' 06.08"
						E	25° 12' 10.87"	81° 32' 05.78"
						F	25° 12' 10.26"	81° 32' 02.32"
						G	25° 12' 08.94"	81° 32' 01.91"
						H	25° 12' 08.37"	81° 32' 02.64"
						I	25° 12' 06.74"	81° 32' 02.43"
						J	25° 12' 06.20"	81° 32' 00.95"
						K	25° 12' 05.20"	81° 32' 01.16"
						L	25° 12' 05.08"	81° 32' 00.05"
						PN.7	25° 12' 03.99"	81° 31' 57.05"
						M	25° 12' 02.91"	81° 31' 54.09"
PN.8	25° 12' 00.35"	81° 31' 53.36"						
N	25° 11' 57.74"	81° 31' 52.62"						
PN.9	25° 11' 58.84"	81° 31' 50.17"						

						O	25° 11' 59.89"	81° 31' 47.86"
						P	25° 12' 02.69"	81° 31' 49.38"
						PN.10	25° 12' 03.65"	81° 31' 46.65"
						Q	25° 12' 04.60"	81° 31' 43.88"
						R	25° 12' 07.32"	81° 31' 46.12"
						PN.11	25° 12' 07.74"	81° 31' 49.33"
						PN.12	25° 12' 08.20"	81° 31' 52.78"
						S	25° 12' 08.64"	81° 31' 56.09"
5.	M/s Modi Minerals Udhyog Pro. Smt. Amita Gupta W/o Shri Dwarika Prasad Gupta Niwasi – 43/1 S P Marg Civil Lines, Prayagraj	Janwa	84, 87, 100, 101, 105, 110,120, 135, 143	17.75 Ha	24-05-2013 to 23-05-2033	A	25° 12' 33.70"	81° 31' 08.90"
						B	25° 12' 43.00"	81° 31' 13.90"
						C	25° 12' 39.10"	81° 31' 23.70"
						D	25° 12' 36.90"	81° 31' 23.30"
						E	25° 12' 30.90"	81° 31' 26.50"
						F	25° 12' 26.00"	81° 31' 23.00"
						G	25° 12' 25.40"	81° 31' 24.70"
						H	25° 12' 23.90"	81° 31' 23.00"
						I	25° 12' 26.60"	81° 31' 12.60"
						J	25° 12' 31.80"	81° 31' 14.50"
6.	Shri Ashok Kumar Vajpaye S/o D N Vajpaye Niwasi – 109 Parerhot, Rambag, Prayagraj	Pura Baldu	630 Bhaag, 631Bhaag, 633 Bhaag to 638 Bhaag, 639, 640, 641Bhaag, 642Bhaag, 643, 644 Bhaag	29.80 Ha.	23-02-2012 to 22-02-2032	A	25° 14' 40.9"	81° 35' 27.6"
						B	25° 14' 37.3"	81° 35' 50.0"
						C	25° 14' 35.2"	81° 35' 50.0"
						D	25° 14' 32.4"	81° 35' 35.8"
						E	25° 14' 20.4"	81° 35' 33.3"
						F	25° 14' 14.1"	81° 35' 24.3"
						G	25° 14' 21.4"	81° 35' 14.7"
7.	Shri Rajeev Kumar Chawla S/o Late Surendra Kumar Chawla Niwasi – 11 Church Lane, Prayagraj	Uthagi Tarhaar	377mi.	3.59 Ha	26-11-2011 to 25-11-2031	A	25° 16' 44.69"	81° 38' 02.93"
						B	25° 16' 50.10"	81° 38' 0 .62"
						C	25° 16' 55.3"	81° 38' 01 .5"
						D	25° 16' 46.4"	81° 37' 56 .5"
8.	Shri Harihar Prasad Gupta Niwasi – Shankargarh	Bhaishahi	1/1	1.27 Ha. (3.15	09-02-1993 to	A	25°16'3.62"N	81°34'14.03"E
						B	25°16'4.93"N	81°34'18.61"E

	Prayagraj			Acre)	08-02-1998 09-02-1998 to 08-02-2018	C	25°16'1.04"N	81°34'18.72"E
						D	25°16'0.10"N	81°34'15.87"E
<b>Observations:</b>								
1.1. Large scale illegal mining (Lat. 25.265796, Long. 81.571873) by using explosive (detonator wire were seen in the site) was found in the lease area by the joint committee. Drill on the rocks also seen during visit to the lease area inside the rocks. The Lease agreement with the Government has been expired on 07.01.2021.								
1.2. During visit to the mine area, no workers seen but evidence of the fresh mining activities observe i.e., various kind of tools were kept covered with the sand. Photographs are self-exclamatory.								
1.3. Requested Local administration to take legal action against illegal mine at the earliest possible. (Photograph. 1-3)								
9.	Sarva Shri Om Laxmi Industries, 86 Mahjani Tola Allahabad	Kachari	145, 146, 147, 148, 309 to 318, 501, 403, 404, 405, 402, 408, 143, 144	9.397 Ha (20.75 Acre)	08-08-2001 to 07-08-2021	A	25°15'26.19"N	81°35'11.50"E
						B	25°15'20.58"N	81°35'27.47"E
						C	25°15'18.65"N	81°35'26.74"E
						D	25°15'18.65"N	81°35'23.91"E
						E	25°15'15.35"N	81°35'21.70"E
						F	25°15'15.62"N	81°35'16.15"E
						G	25°15'18.42"N	81°35'17.50"E
						H	25°15'22.50"N	81°35'9.27"E
<b>Observations:</b>								
1.4. During visit it was found that the washing unit was not in operation however, signs of mining (small scale) activities observed. The Lease agreement with the Government has been expired on 07.08.2021. (Photograph 4-7)								
1.5. Huge quantity of the silica sand was found stored within premises.								
1.6. No representative of the unit was found during visit to the lease area.								
1.7. It was informed by mining officer that the ROM is procured from other leases on agreement basis. <i>Agreement copy is required for verification.</i>								
10.	Shri Rishi Chawla S/o Shri Ramesh Chandra Chawla Niwasi 87 Darbhanga Colony Allahabad	Aswa	13, 15, 18, 137, 160, 168, 169, 172, 173, 174, 190, 191, 198, 199, 200, 212	20.59 Ha	14-01-1990 to 13-01-2000 14-01-2000 to 13-01-2020	A	25° 17' 34.46" N	81° 40' 16.62" E
						B	25° 17' 31.39" N	81° 40' 21.49" E
						C	25° 17' 29.19" N	81° 40' 20.51" E
						D	25° 17' 18.95" N	81° 40' 31.76" E
						E	25° 17' 16.87" N	81° 40' 31.11" E

11.	Smt. Vijay Laxmi Kesharwani 86 Mahjani Tola Prayagra	Kachari	10 to 13, 101, 102, 122, 126 to 131, 167, 568, 570, 571, 572	6.06 Ha (15.00 Acre)	28-7-2001 to 27-7-2021	A	25°15'39.63"N	81°34'46.45"E
						B	25°15'39.29"N	81°34'51.08"E
						C	25°15'37.98"N	81°34'51.50"E
						D	25°15'38.09"N	81°34'52.47"E
						E	25°15'27.86"N	81°34'53.69"E
						F	25°15'31.18"N	81°34'46.24"E
<b>Observations:</b>								
1.1. During visit no mining activities (Lati. 25.255905, Longi. 81.580561) found in the designated lease area on 27.07.2021 by the Joint Committee. The Lease agreement with the Government has been expired on 27.07.2021. (Photograph 8-10)								
12.	M/s Harimandir Mineral Traders, Sohabatiyabag, Allahabad	Chathera Gurhetha	736, 737, 738, 746 to 764, 767, 785, 787 to 871, 873 Bhaag to 888, 893, 894, 895	104.206 Ha.	15-12-89 to 14-12-99 15-12-1999 to 14-12-2019	A.	25° 18' 37.95" N	81° 40' 26.51" E
						B.	25° 18' 36.14" N	81° 40' 26.52" E
						C.	25° 18' 34.79" N	81° 40' 31.99" E
						D.	25° 18' 30.87" N	81° 40' 35.75" E
						E.	25° 18' 29.92" N	81° 40' 41.01" E
						F.	25° 18' 25.32" N	81° 40' 38.76" E
						G.	25° 18' 24.48" N	81° 40' 40.83" E
						H.	25° 18' 20.32" N	81° 40' 38.91" E
						I.	25° 18' 21.10" N	81° 40' 36.53" E
						J.	25° 18' 19.37" N	81° 40' 35.30" E
						K.	25° 18' 20.73" N	81° 40' 32.92" E
						L.	25° 18' 16.81" N	81° 40' 31.56" E
						M.	25°18'7.90"N	81°40'27.80"E
						N.	25°18'8.73"N	81°40'25.14"E
O.	25°17'50.57"N	81°40'16.03"E						
P.	25°17'58.96"N	81°39'51.32"E						
Q.	25°18'27.92"N	81°40'2.94"E						
R.	25°18'26.16"N	81°40'9.07"E						
S.	25°18'30.63"N	81°40'14.36"E						
T.	25°18'29.36"N	81°40'17.66"E						
<b>Observations:</b>								
1.1. Onsite hydraulic excavator found and material handling activities was observed. (Photograph 11-14)								
1.2. The Lease agreement with the Government has been expired on 14.12.2019.h								

1.3. As per information approx. 3 lakh tons of seized material was lifted by successful bidders (M/s Manglore Minerals). <i>Related documents are required for verification.</i>								
13.	Shri Badriprasad Amarnath Niwasi- Shankargarh Bara, Allahabad	Lakhnauti	-	18.00 Ha	10-8-73 to 09-8-93	A	25°15'3.97"N	81°33'36.12"E
						B	25°15'6.06"N	81°33'44.22"E
						C	25°14'51.51"N	81°33'41.85"E
						D	25°14'52.25"N	81°33'38.79"E
<b>Observations:</b>								
1.1. No mining activities found and The Lease agreement with the Government has been expired on 09.08.1993. (Photograph 15-16)								
1.2. No significant degradation of environmental conditions observed.								
14.	J R Varhneya 14/2 Lauthar Road, Allahabad	Janwa	11, 12, 13, 14, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 36, 40, 41, 42, 43 & 319	39.25 Ha. (97.00 Acre)	30-12-1990 to 29-12-2000	A.	25°13'17.73" N	81°31'32.24" E
						B.	25°13'16.66" N	81°31'46.89" E
						C.	25°13'14.98" N	81°31'46.38" E
						D.	25°13'3.91" N	81°31'55.03" E
						E.	25°13'3.01" N	81°31'46.23" E
						F.	25°13'1.51" N	81°31'46.46" E
						G.	25°13'1.60" N	81°31'44.03" E
						H.	25°12'57.78" N	81°31'44.23" E
						I.	25°12'57.86" N	81°31'47.04" E
						J.	25°12'54.03" N	81°31'47.93" E
						K.	25°12'55.97" N	81°31'57.17" E
						L.	25°12'51.71" N	81°31'57.44" E
						M.	25°12'48.80" N	81°31'38.33" E
						N.	25°12'56.52" N	81°31'36.13" E
						O.	25°12'56.13" N	81°31'34.56" E
<b>Observations:</b>								
1.1.No mining activities found and The Lease agreement with the Government has been expired on 29.12.2000. (Photograph 17-18)								
15.	M/s Indrajeet Kaur	Dera Baari	333	61.02 Ha	15-10-79 to 14-10-1989	A.	25°17'17.35" N	81°35'6.23" E
						B.	25°17'17.64" N	81°35'14.81" E
						C.	25°17'20.37" N	81°35'16.07" E
						D.	25°17'23.00" N	81°35'14.31" E

						E.	25°17'24.55" N	81°35'16.33" E
						F.	25°17'19.56" N	81°35'23.39" E
						G.	25°17'16.55" N	81°35'22.14" E
						H.	25°17'2.51" N	81°35'22.14" E
						I.	25°16'54.93" N	81°35'13.70" E
						J.	25°16'52.30" N	81°35'18.10" E
						K.	25°16'48.48" N	81°35'20.98" E
						L.	25°16'57.48" N	81°35'6.96" E
						M.	25°17'9.20" N	81°35'10.73" E
						N.	25°17'15.47" N	81°35'5.74" E
<b>Observations:</b>								
1.1. Mining activities observed at 3-4 places in the lease area. (Photograph 19-22), whereas, the Lease agreement with the Government has been expired on 14.10.2009.								
1.2. It was recommended to take legal action against the culprit.								
16.	S P Kesharwani 86 Mahjani Tola, Allahabad	Kachari	-	28.93 Ha (71.5 Acre)	24-8-93 to 23-8-2003	A.	25°15'35.39" N	81°34'56.52" E
						B.	25°15'34.53" N	81°34'59.99" E
						C.	25°15'36.16" N	81°35'0.71" E
						D.	25°15'34.04" N	81°35'7.55" E
						E.	25°15'33.03" N	81°35'7.01" E
						F.	25°15'32.67" N	81°35'8.78" E
						G.	25°15'32.94" N	81°35'10.02" E
						H.	25°15'27.46" N	81°35'21.98" E
						I.	25°15'30.64" N	81°35'24.88" E
						J.	25°15'28.72" N	81°35'31.31" E
						K.	25°15'23.74" N	81°35'30.85" E
						L.	25°15'23.27" N	81°35'37.30" E
						M.	25°15'15.45" N	81°35'37.10" E
						N.	25°15'14.81" N	81°35'25.32" E
						O.	25°15'20.59" N	81°35'27.46" E
						P.	25°15'26.21" N	81°35'11.49" E
						Q.	25°15'19.59" N	81°35'7.49" E
						R.	25°15'25.67" N	81°34'57.36" E

<b>Observations:</b>								
1.1. M/s S. P. Kesarwani lease area is situated with in the premises of M/s Vijay Laxmi. (Photograph 11-12)								
1.2. Minig activities in the lease area of M/s S.P. Kesarwani was also not observed.								
17.	Shri Pradeep Kumar Niwasi – 359/18 Niram Nagar Keedganj Allahabad	Madanpur	430	6.619Ha	28-10-78 to 27-10-88 28-10-88 to 27-10-98	A B C D	25°13'44.52"N 25°13'43.45"N 25°13'36.07"N 25°13'37.35"N	81°37'30.60"E 81°37'34.77" 81°37'33.51"E 81°37'29.22"E
<b>Observations:</b>								
1.1.No mining activities found in the lease area and the Lease agreement with the Government has been expired on 27.10.1998. (Photograph)								
18.	Jai Shri Trading Company Shri Ashok Kumar Aggarwal Niwasi Meerganj Allahabad	Bhaishahi	264, 265, 271, 258, 245, 254, 257, 260, 261, 262, 259, 258, 218, 219, 220	51.17Ha	29-11-80 to 28-11-2000	A. B. C. D. E. F. G. H. I. J. K. L. M.	25°15'29.71"N 25°15'25.04"N 25°15'27.99"N 25°15'24.97"N 25°15'22.69"N 25°15'15.98"N 25°15'12.61"N 25°15'10.37"N 25°15'12.08"N 25°15'31.31"N 25°15'33.38"N 25°15'38.19"N 25°15'31.39"N	81°34'6.71"E 81°34'4.88"E 81°33'49.99"E 81°33'49.01"E 81°33'55.42"E 81°33'53.18"E 81°33'59.61"E 81°33'58.71"E 81°33'37.36"E 81°33'30.85"E 81°33'37.83"E 81°33'49.38"E 81°33'49.42"E
<b>Observations:</b>								
1.1.No mining activities found in the lease area and the Lease agreement with the Government has been expired on 28.11.2000. (Photograph)								
19.	Mahendra Bharti S/o Keshav Bharti, Pura Baldu, Bara, Allahabad	Aswa	-	1.22 Ha	6-3-1991 to 5-3-2001	A. B. C.	25°17'41.14"N 25°17'49.01"N 25°17'50.52"N	81°40'19.43"E 81°40'14.00"E 81°40'16.09"E

						D.	25°17'50.67"N	81°40'19.27"E
						E.	25°17'56.91"N	81°40'26.16"E
						F.	25°17'59.02"N	81°40'29.25"E
						G.	25°17'58.86"N	81°40'38.45"E
						H.	25°18'1.40"N	81°40'43.81"E
						I.	25°17'59.27"N	81°40'51.13"E
						J.	25°17'55.37"N	81°40'53.10"E
						K.	25°17'46.02"N	81°40'53.77"E
						L.	25°17'53.40"N	81°40'37.97"E
						M.	25°17'40.38"N	81°40'26.14"E
						N.	25°17'36.78"N	81°40'24.49"E
<b>Observations:</b>								
1.1.No mining activities found in the lease area and the Lease agreement with the Government has been expired on 05.03.2001. (Photograph-)								
20.	M/s Rama Silica Sand Trading Niwasi – 359/18 Nirmal Nagar, Keedganj, Allahabad	Janwa	-	20.17 Ha	27-2-75 to 26-2-95	A.	25°13'0.99"N	81°31'14.57"E
						B.	25°12'59.28"N	81°31'28.10"E
						C.	25°12'55.83"N	81°31'21.81"E
						D.	25°12'52.36"N	81°31'28.00"E
						E.	25°12'50.57"N	81°31'27.43"E
						F.	25°12'52.39"N	81°31'22.61"E
						G.	25°12'36.08"N	81°31'13.01"E
						H.	25°12'43.28"N	81°31'7.53"E
<b>Observations:</b>								
1.1.No mining activities found in the lease area and the Lease agreement with the Government has been expired on 26.02.1995. (Photograph-)								
21.	Shri Bhulli Maharaj & Sons Pro. Shri R D Awasthi Niwasi- Shankargarh Allahabad	Janwa	-	47.06 Ha	16-6-79 to 15-6-89 16-6-89 to 15-6-99	A	25°11'50.08"N	81°32'13.38"E
						B	25°11'27.87"N	81°32'10.25"E
						C	25°11'35.68"N	81°31'48.49"E
						D	25°11'44.31"N	81°31'42.18"E
						E	25°11'50.09"N	81°31'46.24"E

<b>Observations:</b>							
1.1.No mining activities found in the lease area and the Lease agreement with the Government has been expired on 15.06.1999. (Photograph-)							
22.	Shri Laxmi Mining Corporation Adress- Laxmi Bhawan, Po- Shankargarh, Allahabad	Dhara	-	26.03 Ha	10-5-1974 to 09-5-1994	A.	25°17'2.09"N 81°39'58.75"E
						B.	25°16'59.09"N 81°40'5.12"E
						C.	25°16'50.47"N 81°40'6.41"E
						D.	25°16'44.83"N 81°39'56.04"E
						E.	25°16'36.15"N 81°39'49.28"E
						F.	25°16'37.74"N 81°39'46.77"E
						G.	25°16'45.30"N 81°39'51.07"E
						H.	25°16'50.01"N 81°39'41.30"E
						I.	25°16'57.54"N 81°39'49.48"E
<b>Observations:</b>							
1.1. No mining activities found in the lease area and the Lease agreement with the Government has been expired on 09.05.1994. (Photograph-)							
1.2.Part of the lease area has been developed as habitation in village area. Detail may be had from the mining officer of the area concern.							
23.	Smt. Rani Rajendra Kumari Ba Rajmahal Shankargarh District Allahabad Tah.- Bara	Tah.- Bara including 46 Villages	-	Approx. 16000 Ha	16.04.1947 to forever	Vill- Shankargarh, Talapaar, Kapaari, Barui, Khansemra, Beyonara, Raipatna, Matrawar, Gorkha, Gheyodora, Chak Araji Gadhwa, Gadha, Lakhanpur, Kaitha, Shivrajpur, Osha, Atari Kapsan, Charihari, Gobra Sangram, Pagwar, Majhiyaari Badeliya, Gobra Dewar, Bardaiyaa, Bhonari, Lohgara, Gadhamaar, Chandra, Lalai, Baisa, Laungkhurd, Baghela, Panduwa, Parvejabad Alia Burahi, Bashara, Tarhaar, Lalapur, Maduri, Pratappur, Surwal	

<b>Observations:</b>								
1.1. Detail information will be provided by the mining officer. (Photograph-)								
24.	Harimandir Mineral Traders Sohbatiyabag, Allahabad	Derabari	333	19.5 Ha.	6-7-1972 to 5-7-1989 6-7-1989 to 5-7-1999	<b>A</b>	25°16'39.87"N	81°35'7.79"E
						<b>B</b>	25°16'39.88"N	81°35'17.27"E
						<b>C</b>	25°16'39.05"N	81°35'21.40"E
						<b>D</b>	25°16'31.59"N	81°35'19.74"E
						<b>E</b>	25°16'32.58"N	81°35'7.97"E
<b>Observations:</b>								
1.1. No mining activities found in the lease area and the Lease agreement with the Government has been expired on 05.07.1999. (Photograph-)								
25.	Harimandir Mineral Traders Sohbatiyabag, Allahabad	Bhaisahi	1/2	17.60Ha	16-6-1988 to 15-6-1998	<b>A</b>	25°16'1.01"N	81°34'18.73"E
						<b>B</b>	25°16'1.71"N	81°34'31.80"E
						<b>C</b>	25°15'56.92"N	81°34'33.08"E
						<b>D</b>	25°15'49.05"N	81°34'20.71"E
<b>Observations:</b>								
1.1.No mining activities found in the lease area and in the lease area 15.06.1998. (Photograph-)								

जनपद-प्रयागराज में सिलिका सैण्ड के खनन क्षेत्रों की अद्यतन स्थिति

क्र० सं०	परिहारधारक का विवरण		परिहार क्षेत्र का विवरण		ई०सी० की मात्रा (मि०टन)
	नाम	क्षेत्रफल एकड़ में	परिहार समाप्ति का दिनांक		
1	2	3	4	5	
1.	मे० चावला सिलिका सैण्ड ट्रेडिंग कम्पनी पा० श्री दर्शन लाल चावला व अन्य नि०-42 एस०सी बासु रोड, प्रयागराज	5.49 हे०	08.09.2034		26,160
2.	मे० चावला सिलिका सैण्ड ट्रेडिंग कम्पनी पा० श्री दर्शन लाल चावला व अन्य नि०-42 एस०सी बासु रोड, प्रयागराज	16.75 हे०	29.01.2045		1,50,000
3.	श्रीमती निर्मल रानी पत्नी स्व० योगेन्द्र चावला नि०-11 चर्च लेन, प्रयागराज	48.86 हे०	27.11.2028		60,000
4.	श्री अभिनन्दन तिवारी पुत्र श्री के०बी० तिवारी नि०- 18ए/11 द्वारिकापुरी कालोनी, प्रयागराज	14.57 हे०	11.09.2033		25,000
5.	मे० मोदी मिनरल्स उद्योग प्रो० श्रीमती अमिता गुप्ता पत्नी श्री द्वारिका प्रसाद गुप्ता नि०-43/1 एस०पी० मार्ग सिविल लाइन्स, प्रयागराज	17.75 हे०	23.05.2033		18,750
6.	श्री अशोक कुमार बाजपेयी पुत्र स्व० डी०एन० बाजपेयी नि०-109 पारेरहाट, रामबाग, जनपद प्रयागराज	29.80 हे०	22.02.2032		3,00,000
7.	श्री राजीव कुमार चावला पुत्र स्व० सुरेन्द्र कुमार चावला नि०-11 चर्च लेन, प्रयागराज	3.59 हे०	25.11.2031		60,000
8.	श्री हरिहर प्रसाद गुप्ता नि०- शंकरगढ, इलाहाबाद (खनन पट्टा समाप्त)	1.27 हे० (3.15 एकड़)	08.02.2018		15,000
9.	सर्व श्री ओम लक्ष्मी इण्डस्ट्रीज, 86 महजनी टोला, इलाहाबाद (खनन पट्टा समाप्त)	8.397 हे० (20.75 एकड़)	07.08.2021		उ०प्र० शासन द्वारा शासनादेश संख्या-6209/86-2011-127/11 दिनांक 01.07.2011 स्पष्ट निर्देश दिये गये है कि जो पट्टे अधिसूचना दिनांक 14.09.2006 में प्रभावित उपरान्त नये पट्टों पर पर्यावरण स्वच्छता प्रमाण पत्र की आवश्यकता होगी। दिनांक 14.09.2006 के पूर्व स्वीकृत खनन पट्टे जिनकी अवधि अभी समाप्त नहीं हुई है, वे पट्टों में खनन संक्रियायें यथावत चलती रहेगी। (37425 मि०टन)



10.	श्रीमती विजय लक्ष्मी केसरवानी 86 महजनी टोला, प्रयागराज (खनन पट्टा समाप्त)	15.00 एकड़	27.07.2021	उ0प्र0 शासन द्वारा शासनादेश संख्या-6209/86-2011-127/11 दिनांक 01.07.2011 स्पष्ट निर्देश दिये गये है कि जो पट्टे अधिसूचना दिनांक 14.09.2006 में प्रभावित उपरान्त नये पट्टों पर पर्यावरण स्वच्छता प्रमाण पत्र की आवश्यकता होगी। दिनांक 14.09.2006 के पूर्व स्वीकृत खनन पट्टे जिनकी अवधि अभी समाप्त नहीं हुई है, वे पट्टों में खनन संक्रियायें यथावत चलती रहेगी। (90,000 मि0टन)
11.	श्री ऋषि चावला पुत्र श्री रमेश चन्द्र चावला नि0-87 दरभंगा कालोनी, इलाहाबाद (खनन पट्टा समाप्त)	20.59 हे0	13.01.2020	27,281
12.	हरिमन्दिर मिनरल टेडर्स सोहबतियाबाग, इलाहाबाद (खनन पट्टा समाप्त)	104.206 हे0	14.12.2020	6,00,000

नोट-

1. अभिलेखों के अनुसार वर्ष 2017-18 में जनपद प्रयागराज में सिलिका सैण्ड के उत्पादन की क्षमता कुल-14,09,616 मि0टन थी।
2. वर्ष 2018-19 में 13,94,616 मि0टन, वर्ष 2019-20 में 7,64,335 मि0टन, वर्ष 2020-21 में 6,39,910 मि0टन
3. वर्ष 2020-21 के बाद जनपद प्रयागराज में सिलिका सैण्ड के उत्पादन की क्षमता कुल-6,39,910 मि0टन

*San 16/01/24*

खान निरीक्षक  
प्रयागराज।

## R.O., U. P. Pollution Control Board, Prayagraj

Annexure-E

## Silica Sand/Stone Dust Washing Units

S. No.	Application Name	Industry Address	Plant Capacity	Bhandaran	Consent Validity	Status of Borewell	Water Meter Status	CGWA/SGWA NOC STATUS	Not Operational
1	CHAWLA SILICA SAND TRADING CO.	SHIVRAJPUR, BARA, PRAYAGRAJ	3500 Ton/Month	Mines Holder	31-Mar-28	Borewell	Digital Water Flow Meter & Piezometer Installed	NOC GRANT	
2	CHAWLA SILICA SAND TRADING CO. (CRUSHING & WASHING)	LAKHNAUTI, BARA, PRAYAGRAJ	4000 Ton/Month	Mines Holder	31-Jul-24	Borewell	Digital Water Flow Meter & Piezometer Installed	NOC GRANT	
3	CHAWLA SILICA SAND TRADING CO.	GARHA, BARA, PRAYAGRAJ	1750 Ton/Month	Mines Holder	31-Mar-28	Borewell	Digital Water Flow Meter & Piezometer Installed	NOC GRANT	
4	QUALITY MINERALS DEVELOPMENT CORPORATION	KAITHA, BARA, PRAYAGRAJ	15 Ton/Day	Mines Holder	31-Mar-25	Borewell	Water Flow Meter Installed	NOC GRANT	
5	QUALITY MINERALS DEVELOPMENT CORPORATION	GARWA, SHEORAJPUR, PRAYAGRAJ	15 Ton/Day	Mines Holder	31-Mar-25	Borewell	Water Flow Meter Installed	NOC GRANT	
6	KRISHNA ENTERPRISES,	LEDAR, BARA, PRAYAGRAJ	15 Ton/Day	Mines Holder	31-Mar-26	Borewell	Water Flow Meter Installed		
7	MODI MINERAL UDYOG	BIHARIYA, BARA, PRAYAGRAJ	1000 Ton/Month	Mines Holder	31-Mar-27	Borewell	Water Flow Meter Installed	NOC GRANT	
8	SINGH CONTRACTOR AND SUPPLIER	LEDAR, BARA, PRAYAGRAJ	20 Ton/Day	-	31-Mar-25	Borewell	No		
9	SRI GIRDHARI LAL CHAWLA & SONS	BENIPUR, SHANKARGRAH, PRAYAGRAJ	15 Ton/Day	Mines Holder	31-Mar-26	Borewell	Water Flow Meter Installed		
10	HARSH MINERALS	KACHARI BARA PRAYAGRAJ	15 Ton/Day	-	31-Mar-26	Borewell	No		
11	BARAWHITE STONE HEIGHTS PVT LTD	PARVEJABAD, PRAYAGRAJ	15 Ton/Day	-	31-Mar-25	No Borewell	No		
12	MANGLORE MINERALS PRIVATE LIMITED	ASWAN, BARA, PRAYAGRAJ	2000 Ton/Day	Mines Holder	31-Jul-26	Borewell	Water Flow Meter Installed	NOC GRANT	
13	KRISHNA MINERALS	BENIPUR, PRAYAGRAJ	1000 Ton/Month	Mines Holder	31-Jul-28	Borewell	Water Flow Meter Installed	NOC GRANT	
14	ASHOK KUMAR BAJPAI	PURE BALDU, BARGARHI, SHIVRAJPUR, PRAYAGRAJ	100 Ton/Day	Mines Holder	31-Jul-27	Borewell	No	NOC GRANT	
15	BABA VIGHNESHVAR MINERLS (NARAYAN ENTERPRISES)	BARGARHI, SHIVRAJPUR, PRAYAGRAJ	100 Ton/Month	Sita Ram Agarwal Mines	31-Mar-24	Borewell	Water Flow Meter Installed	NOC GRANT	Closed
16	SRI GIRDHARI LAL CHAWLA & SONS	KAITHA, LAKHANPUR SHANKARGRAH, PRAYAGRAJ	1800 Ton/Month	Mines Holder	31-Mar-24	Borewell	Water Flow Meter Installed	NOC GRANT	
17	GURU DAYAL SINGH & CO. (SILICA)	KAITHA, SHANKARGRAH, BARA, PRAYAGRAJ	900 Ton/Month		31-Mar-26	Borewell	Water Flow Meter Installed	Applied	
18	VANDANA SINGH (STONE/SILICA WASHING PLANT)	BANKIPUR, BARA, PRAYAGRAJ	25 Ton/Day	Nirmal Rani Chawla	31-Mar-24	Borewell	No		Closed

19	SILICA KHANIJ UDYOG	KAITHA, BARA, PRAYAGRAJ	1500 Ton/Month	Mines Holder	31-Mar-24	Borewell	Water Flow Meter Installed	NOC GRANT	
20	SILICA KHANIJ UDYOG	KAITHA, SHIVRAJPUR, BARA, PRAYAGRAJ	1500 Ton/Month	Mines Holder	31-Mar-24	Borewell	Water Flow Meter Installed		
21	SILICA KHANIJ UDYOG	LAKHANPUR, BARA, PRAYAGRAJ	1500 Ton/Month	Mines Holder	31-Mar-24	Borewell	Water Flow Meter Installed		
22	NEW TRIVENI MINERALS	LAKHANPUR, BARA, PRAYAGRAJ	1500 Ton/Month	Mines Holder	31-Mar-24	Borewell	Water Flow Meter Installed	NOC GRANT	
23	ADISHWARA CONSTRUCTION & MINERALS CO.	PARVEJABAD, BARA, PRAYAGRAJ	25 Ton/Day		31-Mar-24	No Borewell	No		
24	PRAYAG QUALITY SAND	PRATAPPUR, BARA, PRAYAGRAJ	40 Ton/Day	Mines Holder	31-Mar-24	Borewell	No		
25	ABHIJAAT SINGH ASSOCIATED	GOLAHIIYA, BARA, PRAYAGRAJ	40 Ton/Day	Rajeev Kumar Chawla	31-Mar-23	Borewell	No		
26	ANUPAM ENTERPRISES	GARHA KATRA SHANKARGARH BARA PRAYAGRAJ	1000 Ton/Month		31-Mar-26	Borewell	Water Flow Meter Installed	NOC GRANT	
27	SHREE BHAGWAN DASS INDUSTRIES	SHIVRAJPUR, BARA, PRAYAGRAJ ALLAHABAD	15 Ton/Day	Amita Gupta Mines	31-Mar-23	Borewell	Water Flow Meter Installed		
28	UJJWAL TRADING CO.	BARGARI, BARA, PRAYAGRAJ ALLAHABAD	25 Ton/Day	Sita Ram Agarwal Mines	31-Mar-26	No Borewell	No		
29	GUPTA ENTERPRISES	SHIVRAJPUR, SHANKARGARG, PRAYAGRAJ	20 Ton/Day	Abhinandan Silica	31-Mar-25	Borewell	Water Flow Meter Installed	Applied	
30	JAI SHREE TRADING COMPANY	KAITHA, BARA, PRAYAGRAJ	15 Ton/Day	Sita Ram Agarwal Mines	31-Mar-26	Borewell	Water Flow Meter Installed	NOC GRANT	
31	JAI SHREE TRADING COMPANY	RAMNA, BARGARI, PRAYAGRAJ	1500 Ton/Month	Sita Ram Agarwal Mines	31-Mar-24	No Borewell	No		
32	NARAYAN DUTT TIWARI (SILICA WASHING PLANT)	BENIPUR, SHANKARGRAH, PRAYAGRAJ	15 Ton/Day	Abhinandan Silica	31-Mar-26	Borewell	Water Flow Meter Installed		
33	GLASS AND FOUNDARY SAND	BARGARI, BARA, PRAYAGRAJ	25 Ton/Day	Ashok Kumar Bajapai	31-Mar-24	No Borewell	No		
34	OM LUXMI MINERALS	KACHARI, BARA, PRAYAGRAJ	50 Ton/Day		31-Mar-26	No Borewell	No		
35	OM LAXMI INDUSTRIES	KACHARI, BARA, PRAYAGRAJ	45 Ton/Day		31-Mar-26	No Borewell	No		
36	ASHA DEVI (SILICA WASHING PLANT)	KAITHA, SHIVRAJPUR, PRAYAGRAJ	25 Ton/Day		31-Mar-23	Borewell	No		<b>Closed</b>
37	KR MINERALS BARGARI, BIHARIYA, SHANKARGRAH, PRAYAGRAJ-21210	BARGARI, BIHARIYA, SHANKARGRAH, PRAYAGRAJ-21210	20 Ton/Day	Chawla Silica Sand	31-Mar-25	Borewell		NOC GRANT	
38	S B S ENTERPRISES	LAKHNAUTI, BARA, PRAYAGRAJ	40 Ton/Day	Chawla Silica Sand	31-Mar-25	Borewell		NOC GRANT	<b>Closed</b>
39	SITA DEVI (SILICA WASHING PLANT)	LEDAR, BARA, PRAYAGRAJ	10 Ton/Day		31-Mar-25	Borewell	No		<b>Closed</b>

40	LAXMI MINERAL MANUFACTURER AND TRADERS	GARHA KATRA, SHANKARGRAH, PRAYAGRAJ	25 Ton/Day		31-Mar-25	Borewell	Water Flow Meter Installed		<b>Closed</b>
41	BADRI PRASAD AMAR NATH	SHIVRAJPUR, BARA, PRAYAGRAJ	12.5 Ton/Day	Navneet Agarwal	31-Mar-25	Borewell	Water Flow Meter Installed	Applied	
42	QUALITY MINERALS DEVELOPMENT CORPORATION	LEDAR, BARA, PRAYAGRAJ	1000 Ton/Month	Mines Holder	31-Mar-26	Borewell	Water Flow Meter Installed	NOC GRANT	

**FIRST INFORMATION REPORT**

(Under Section 154 Cr.P.C.)

प्रथम सूचना रिपोर्ट

(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. **District/Unit (जिला/इकाई):** यमुनानगर (कमिश्नरेट प्रयागराज) **P.S. (थाना):** लालापुर **Year (वर्ष):** 2023
- FIR No. (प्र.सू.रि. सं.):** 0109 **Date and Time of FIR (प्र.सू.रि. की दिनांक और समय):** 13/10/2023 19:32 घंटे

S.No. (क्र.सं.)	Acts (अधिनियम)	Sections (धारा(एँ))
1	खान एवं खनिज (विकास का विनियमन) अधिनियम 1957	4
2	खान एवं खनिज (विकास का विनियमन) अधिनियम 1957	21
3	उत्तर प्रदेश उपखनिज (परिहार) नियमावली, 2021	3(1)
4	उत्तर प्रदेश उपखनिज (परिहार) नियमावली, 2021	58
5	उत्तर प्रदेश उपखनिज (परिहार) नियमावली, 2021	72(1)

3. (a) **Occurrence of offence (अपराध की घटना):**

1 **Day (दिन):** शुक्रवार **Date from (दिनांक से):** 13/10/2023 **Date To (दिनांक तक):** 13/10/2023

Time Period (समय अवधि): पहर 1      Time From (समय से): 00:00 बजे      Time To (समय तक): 00:00 बजे

- (b) Information received at P.S. (थाना जहां सूचना प्राप्त हुई):      Date (दिनांक): 13/10/2023      Time (समय): 19:32 बजे
- (c) General Diary Reference (रोजनामचा संदर्भ):      Entry No. (प्रविष्टि सं.): 041      Date and Time (दिनांक और समय): 13/10/2023 19:32 बजे

4. Type of Information (सूचना का प्रकार): लिखित

5. Place of Occurrence (घटनास्थल):

1. (a) Direction and distance from P.S. (थाना से दूरी और दिशा): पश्चिम, 08 कि. मी.      Beat No. (बीट सं.):

(b) Address (पता): घटनास्थल पहाड़ी , वहद ग्राम डेराबारी ,

(c) In case, outside the limit of this Police Station, then Name of P.S. (यदि थाना सीमा के बाहर है तो थाना का नाम):

District (State) (जिला (राज्य)):

6. Complainant / Informant (शिकायतकर्ता / सूचनाकर्ता):

(a) Name (नाम): श्री वैभव कुमार सोनी---खान निरीक्षक

(b) Father's Name (पिताका नाम): श्री कृष्ण कुमार सोनी

(c) Date/Year of Birth (जन्म तिथि / वर्ष): 1988      (d) Nationality (राष्ट्रीयता): भारत

(e) UID No. (यूआईडी सं.):

(f) Passport No. (पासपोर्ट सं.):

Date of Issue (जारी करने की दिनांक):      Place of Issue (जारी करने का स्थान):

(g)

**ID Details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN) (पहचान विवरण (राशन कार्ड ,मतदाता कार्ड ,पासपोर्ट, यूआईडी सं., ड्राइविंग लाइसेंस, पैन कार्ड))**

S. No. (क्र.सं.)	ID Type (पहचान पत्र का प्रकार)	ID Number (पहचान संख्या)
---------------------	--------------------------------	--------------------------

(h) **Occupation (व्यवसाय):**

(i) **Address (पता):**

S.No. (क्र.सं.)	Address Type (पता का प्रकार)	Address (पता)
1	वर्तमान पता	खान निरीक्षक प्रयागराज, उत्तर प्रदेश, भारत
2	स्थायी पता	LCH-27 निगाही सिगरौली , थाना नवानगर मध्य प्रदेश, भारत

(j) **Phone number (दूरभाष सं.):**                      **Mobile (मोबाइल सं.):** 91-7999351117

7. **Details of known / suspected / unknown accused with full particulars (ज्ञात / संदिग्ध / अज्ञात अभियुक्त का पूरे विवरण सहित वर्णन):**

**Accused More Than (अज्ञात आरोपी एक से अधिक हों तो संख्या):** 0

S. No. (क्र.सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Present Address(वर्तमान पता)
1	अज्ञात व्यक्ति नाम पता अज्ञात			1. अज्ञात,अज्ञात

8. **Reasons for delay in reporting by the complainant / informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):**

9. **Particulars of properties of interest (संबन्धित सम्पत्ति का विवरण):**

S. No. (क्र.सं.)	Property Category (सम्पत्ति श्रेणी)	Property Type (सम्पत्ति के प्रकार)	Description (विवरण)	Value(In Rs/-) (मूल्य (रु में))

10. Total value of property (In Rs/-) (सम्पत्ति का कुल मूल्य(रु में)):

11. Inquest Report / U.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण सं., यदि कोई हो):

S. No. (क्र.सं.)	UIDB Number (यू.डी.प्रकरण सं.)

**12. First Information contents (प्रथम सूचना तथ्य):**

नकल तहरीर हिन्दी वादी सेवा में श्रीमान् थानाध्यक्ष महोदय थाना लालापुर जनपद प्रयागराज विषय:- प्रथम सूचना रिपोर्ट दर्ज करने के संबंध में । महोदय, कृपया अवगत कराना है कि दिनांक 13/10/23 को तहसील बारा के ग्राम डेराबारी में सिलिका सैंड पत्थर की पहाड़ियों में औचक निरीक्षक के दौरान सिलिका सैंड पत्थर के अवैध खनन की जाँच की गयी। जाँच के समय मौके पर पहाड़ी में 03 अलग अलग गढ़दो में सिलिका सैंड पत्थर का अवैध खनन पाया गया। जिसकी माप की गई। खनन स्थल का माप तथा Co-ordinates निम्नवत है- (a)5\*2\*3 -30m3 25.1713N 81.3522E (b)4\*2\*3 -24m3 25.1713N 81.3522E (c)4\*3\*3 -36m3 25.1714N 81.3521E उपरोक्त खनन स्थल पर कोई भी व्यक्ति कार्य में लिप्त नहीं पाया गया। अज्ञात खनन कर्ताओं का उपरोक्त कृत्य खान एवं खनिज (विकास एवं विनियमन) अधिनियम 1957 की धारा 4 व 21 तथा 30प्र0 उपखनिज (परिहार) नियमावली 2021 के नियम 3,58 तथा 72 के अन्तर्गत दण्डनीय एवं संज्ञेय अपराध है। अतः आपसे अनुरोध है कि ग्राम डेराबारी के पहाड़ी पर किए जा रहे अवैध खनन को तत्काल रूकवाने तथा अज्ञात खनन कर्ताओं के विरुद्ध उपरोक्त तथा लोक सम्पत्ति क्षति निवारण अधिनियम 1984 तथा आई.पी.सी. की सुसंगत धाराओं में प्रथम सूचना रिपोर्ट दर्ज कर कार्यवाही करने का कष्ट करें। दिनांक- 13/10/23 प्रतिलिपि संलग्न- मौके पर GPS Camera से ली गई पिक्चर संलग्न है। ह0अंग्रेजी अपठनीय वैभव कुमार सोनी (खान निरीक्षक) पता- L.C.H.-27 निगाही सिंगरौली (म0प्र0) मो0नं0- 7999351117 नोट- मैं हे0का0 समरेन्द्र सिंह यह प्रमाणित करता हूँ कि नकल तहरीर व कायमी मेरे द्वारा अक्षरशः बोल बोल कर कम्प्यूटर पर क0आ0 प्रभुनारायण यादव से कित्ता कराया गया ।

**13. Action taken: Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2.**

(की गयी कार्यवाही : चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका मद सं. 2 में उल्लेख धारा के तहत है.):

- (1) Registered the case and took up the investigation (प्रकरण दर्ज किया गया और जांच के लिए लिया गया): / or ( या)
- (2) Directed (Name of I.O.) (जांच अधिकारी का Rank (पद): उपनिरीक्षक/ नाम): Raj Kumar Trivedi अवर निरीक्षक

No. (सं.): 152033068 to take up the Investigation (को जांच अपने पास में लेने के लिए निर्देश दिया गया) or (या)

(3) Refused investigation due to (जांच के लिए): or (के कारण इंकार किया या)

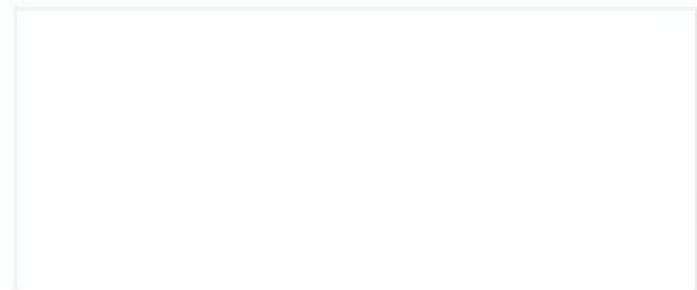
(4) Transferred to P.S. (थाना): District (ज़िला):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित).

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant / informant, free of cost.

(शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी)

R.O.A.C. (आर.ओ.ए.सी.)



Signature of Officer in charge,  
Police Station (थाना प्रभारी के  
हस्ताक्षर)

14. Signature / Thumb impression  
of the complainant / informant  
(शिकायतकर्ता / सूचनाकर्ता के  
हस्ताक्षर / अंगूठे का निशान)

Name (नाम): AJAY KUMAR  
MISHRA

Rank (पद): SI (Sub-Inspector)

No. (सं.): 152034087

15. Date and time of dispatch to the court (अदालत में प्रेषण की दिनांक और समय):

Attachment to item 7 of First Information Report (प्रथम सूचना रिपोर्ट के मद 7 संलग्नक):

Physical features, deformities and other details of the suspect/accused: ( If known / seen )

(संदिग्ध / अभियुक्त की शारीरिक विशेषताएँ, विकृतियाँ और अन्य विवरण: (यदि ज्ञात / देखा गया))

S. No. (क्र.सं.)	Sex (लिंग)	Date / Year Of Birth (जन्म तिथि / वर्ष)	Build (बनावट)	Height (cms) (कद (से.मी.))	Complexion (रंग)	Identification Mark(s) (पहचान चिन्ह)	
1	2	3	4	5	6	7	
1	अज्ञात	2003		-		चेचक: नहीं	
Deformities / Peculiarities (विकृतियाँ / विशिष्टताएँ)		Teeth (दाँत)	Hair (बाल)		Eye (आँखें)	Habit(s) (आदतें)	Dress Habit (s) (पहनावा)
8		9	10		11	12	13
Language/ Dialect (भाषा/बोली)	Place of (का स्थान)					Others (अन्य)	
	Burn Mark (जले हुए का निशान)	Leucoderma (लुकोदेर्मा(सफ़ेद धब्बे))	Mole (मस्सा)	Scar (घाव)	Tattoo (गूदे हुए का)		
14	15	16	17	18	19	20	

These fields will be entered only if complainant/informant gives any one or more particulars about the suspect/accused.

(यह क्षेत्र तभी दर्ज किए जाएंगे यदि शिकायतकर्ता / सूचनाकर्ता संदिग्ध / अभियुक्त के बारे में कोई एक या उससे अधिक जानकारी देता है)

**FIRST INFORMATION REPORT**

(Under Section 154 Cr.P.C.)

प्रथम सूचना रिपोर्ट

(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. **District/Unit (जिला/इकाई):** यमुनानगर (कमिश्नरेंट प्रयागराज) **P.S. (थाना):** शंकरगढ़ **Year (वर्ष):** 2023
- FIR No. (प्र.सू.रि. सं.):** 0249 **Date and Time of FIR (प्र.सू.रि. की दिनांक और समय):** 13/10/2023 23:28 घंटे

2. S.No. (क्र.सं.)	Acts (अधिनियम)	Sections (धारा(एँ))
1	सार्वजनिक संपत्ति नुकसान निवारण अधिनियम, 1984	5
2	सार्वजनिक संपत्ति नुकसान निवारण अधिनियम, 1984	3
3	उत्तर प्रदेश उपखनिज (परिहार) नियमावली, 2021	72(1)
4	उत्तर प्रदेश उपखनिज (परिहार) नियमावली, 2021	58
5	उत्तर प्रदेश उपखनिज (परिहार) नियमावली, 2021	3(1)
6	खान एवं खनिज (विकास का विनियमन) अधिनियम 1957	21
7	खान एवं खनिज (विकास का विनियमन) अधिनियम 1957	4

## 3. (a) Occurrence of offence (अपराध की घटना):

1 Day (दिन): Date from (दिनांक से): Date To (दिनांक तक):

Time Period (समय अवधि): Time From (समय से): Time To (समय तक):

(b) Information received at P.S. (थाना जहां सूचना प्राप्त हुई): Date (दिनांक): 13/10/2023 Time (समय): 23:28 बजे

(c) General Diary Reference (रोजनामचा संदर्भ): Entry No. (प्रविष्टि सं.): 075 Date and Time (दिनांक और समय): 13/10/2023 23:28 बजे

## 4. Type of Information (सूचना का प्रकार): लिखित

## 5. Place of Occurrence (घटनास्थल):

1. (a) Direction and distance from P.S. (थाना से दूरी और दिशा): , कि. मी. Beat No. (बीट सं.):

(b) Address (पता): भिन्न भिन्न ,

(c) In case, outside the limit of this Police Station, then Name of P.S. (यदि थाना सीमा के बाहर है तो थाना का नाम):

District (State) (जिला (राज्य)):

## 6. Complainant / Informant (शिकायतकर्ता / सूचनाकर्ता):

(a) Name (नाम): वैभव कुमार सोनी खान निरीक्षक

(b) Father's Name (पिताका नाम): श्री कृष्ण कुमार सोनी

(c) Date/Year of Birth (जन्म तिथि / वर्ष): 2001 (d) Nationality (राष्ट्रीयता): भारत

(e) UID No. (यूआईडी सं.):

(f) Passport No. (पासपोर्ट सं.):

Date of Issue (जारी करने की दिनांक): Place of Issue (जारी करने का स्थान):

(g) ID Details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN) (पहचान विवरण (राशन कार्ड ,मतदाता कार्ड ,पासपोर्ट, यूआईडी सं., ड्राइविंग लाइसेंस, पैन कार्ड))

S. No. (क्र.सं.)	ID Type (पहचान पत्र का प्रकार)	ID Number (पहचान संख्या)
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(h) Occupation (व्यवसाय):

(i) Address (पता):

S.No. (क्र.सं.)	Address Type (पता का प्रकार)	Address (पता)
1	वर्तमान पता	LCH 27 निगाही, थाना- नवानगर सिंगरौली म0प्र0मध्य प्रदेश, भारत
2	स्थायी पता	LCH 27 निगाही, थाना- नवानगर सिंगरौली म0प्र0मध्य प्रदेश, भारत

(j) Phone number (दूरभाष सं.): Mobile (मोबाइल सं.): 91-7999351117

7. Details of known / suspected / unknown accused with full particulars (ज्ञात / संदिग्ध / अज्ञात अभियुक्त का पूरे विवरण सहित वर्णन):

Accused More Than (अज्ञात आरोपी एक से अधिक हों तो संख्या): 0

S. No. (क्र.सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Present Address(वर्तमान पता)
1	अज्ञात			1. अज्ञात,अज्ञात

8. Reasons for delay in reporting by the complainant / informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

## 9. Particulars of properties of interest (संबन्धित सम्पत्ति का विवरण):

S. No. (क्र.सं.)	Property Category (सम्पत्ति श्रेणी)	Property Type (सम्पत्ति के प्रकार)	Description (विवरण)	Value(In Rs/-) (मूल्य (रु में))

## 10. Total value of property (In Rs/-) (सम्पत्ति का कुल मूल्य(रु में)):

## 11. Inquest Report / U.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण सं., यदि कोई हो):

S. No. (क्र.सं.)	UIDB Number (यू.डी.प्रकरण सं.)

**12. First Information contents (प्रथम सूचना तथ्य):**

सेवा में, श्रीमान थानाध्यक्ष / थाना प्रभारी थाना- शंकरगढ़ जनपद- प्रयागराज विषय:- प्रथम सूचना रिपोर्ट दर्ज करने के संबंध में । महोदय, कृपया अवगत कराना है कि दिनांक 13/10/23 को तहसील बारा के ग्राम भैसाही में सिलिका सैंड पत्थर की पहाड़ियों में औचक निरीक्षण के दौरान सिलिका सैंड पत्थर के अवैध खनन की जांच की गयी । जांच के समय मौके पर पहाड़ी में 09 अलग- अलग गड्ढों में सिलिका सैंड पत्थर का अवैध खनन पाया गया । जिसकी माप की गई । खनन स्थल का माप तथा co- ordinates निम्नवत है- (a) 7x2x5 70 m<sup>3</sup>, 25.265954 81.572067 (b) 10x2x5 100 m<sup>3</sup>, 25.266002 81.571998 (c) 2x2x2 6 m<sup>3</sup>, 25.266647 81.571583 (d) 7x4x2 56 m<sup>3</sup>, 25.26661 81.571697 (e) 4x3x2 24 m<sup>3</sup>, 25.266592 81.571643 (f) 6x2x3 36 m<sup>3</sup>, 25.264148 81.573524 (g) 4x2x3 24m<sup>3</sup>, 25.26548 81.571634 (h) 8x2x6 96 m<sup>3</sup>, 25.265467 81.571658 (i) 2x1x2 4 m<sup>3</sup>, 25.265486 81.571692 उपरोक्त खनन स्थल पर कोई भी व्यक्ति कार्य में लिप्त नहीं पाया गया । अज्ञात खनन कर्ताओं का उपरोक्त कृत्य खान एवं खनिज (विकास एवं विनियमन) अधिनियम 1957 की धारा 4 व 21 तथा 30प्र0 उपखनिज (परिहार) नियमावली 2021 के नियम 3, 58 तथा 72 के अन्तर्गत दण्डनीय एवं संज्ञय अपराध है। अतः आपसे अनुरोध है कि ग्राम भैसाही के पहाड़ी पर किए जा रहे अवैध खनन को तत्काल रुकवाने तथा अज्ञात खनन कर्ताओं के विरुद्ध उपरोक्त तथा लोक सम्पत्ति क्षति निवारण अधिनियम 1984 तथा आई.पी.सी की सुसंगत धाराओं में प्रथम सूचना रिपोर्ट दर्ज कर कार्यवाही करने का कष्ट करे । दिनांक 13/10/23 नोट- उपरोक्त स्थलों पर शंकरगढ़ थाना पुलिस फोर्स के साथ संयुक्त जांच की गई है । sd अंग्रेजी अपठित 13/10/23 वैभव कुमार सोनी ( खान निरीक्षक) पता L.C.H 27 निगाही सिंगरौली (म.प्र.) मो.नं.7999351117 थाना- नवानगर नोट- मैं का0 रोहित कुमार प्रमाणित करता हूँ कि तहरीर की नकल शब्द व शब्द बोल बोलकर कम्प्यूटर पर क0आँ0 प्रकाश सिंह से अक्षरशः टाइप कराया हूँ ।

**13. Action taken: Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2.**

(की गयी कार्यवाही : चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका मद सं. 2 में उल्लेख धारा के तहत है.):

- (1) Registered the case and took up the investigation (प्रकरण दर्ज किया गया और जांच के लिए लिया गया): / or ( या)

(2) Directed (Name of I.O.) (जांच अधिकारी का नाम): Amarendra Singh Rank (पद): उपनिरीक्षक/अवर निरीक्षक

No. (सं.): 182039401 to take up the Investigation (को जांच अपने पास में लेने के लिए निर्देश दिया गया) or (या)

(3) Refused investigation due to (जांच के लिए): or (के कारण इंकार किया या)

(4) Transferred to P.S. (थाना): District (ज़िला):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित).

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant /informant, free of cost.

(शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी)

R.O.A.C. (आर.ओ.ए.सी.)

Signature of Officer in charge,  
Police Station (थाना प्रभारी के  
हस्ताक्षर)

14. Signature / Thumb impression  
of the complainant / informant  
(शिकायतकर्ता / सूचनाकर्ता के  
हस्ताक्षर /अंगूठे का निशान)

Name (नाम): MANOJ KUMAR  
SINGH

Rank (पद): SI (Sub-Inspector)

No. (सं.): 932610067

15. Date and time of dispatch to the court (अदालत में प्रेषण की दिनांक और समय):

Attachment to item 7 of First Information Report (प्रथम सूचना रिपोर्ट के मद 7 संलग्नक):

Physical features, deformities and other details of the suspect/accused: ( If known / seen )

(संदिग्ध / अभियुक्त की शारीरिक विशेषताएँ, विकृतियाँ और अन्य विवरण: (यदि ज्ञात / देखा गया))

S. No. (क्र.सं.)	Sex (लिंग)	Date / Year Of Birth (जन्म तिथि / वर्ष)	Build (बनावट)	Height (cms) (कद (से.मी.))	Complexion (रंग)	Identification Mark(s) (पहचान चिन्ह)
1	2	3	4	5	6	7
1	अज्ञात			-		चेचक: नहीं

Deformities / Peculiarities (विकृतियाँ / विशिष्टताएँ)	Teeth (दाँत)	Hair (बाल)	Eye (आँखें)	Habit(s) (आदतें)	Dress Habit (s) (पहनावा)
8	9	10	11	12	13

Language/ Dialect (भाषा/बोली)	Place of (का स्थान)					Others (अन्य)
	Burn Mark (जले हुए का निशान)	Leucoderma (लुकोदेर्मा (सफ़ेद धब्बे))	Mole (मस्सा)	Scar (घाव)	Tattoo (गूदे हुए का)	
14	15	16	17	18	19	20

These fields will be entered only if complainant/informant gives any one or more particulars about the suspect/accused.

(यह क्षेत्र तभी दर्ज किए जाएंगे यदि शिकायतकर्ता / सूचनाकर्ता संदिग्ध / अभियुक्त के बारे में कोई एक या उससे अधिक जानकारी देता है)

**PHOTOGRAPHS TAKEN DURING VISIT**



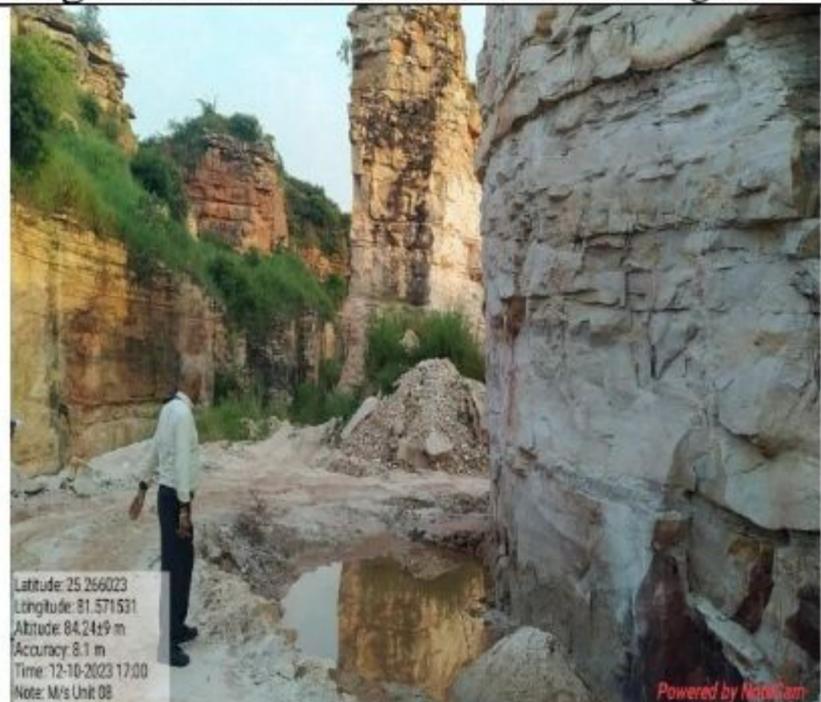
**Fig.1. M/s Chawla Silca Sand Washing Unit**



**Fig.2. M/s Chawla Silca Sand Washing Unit**



**Fig.3. M/s Harihar Prasad Gupta (illegal mining)**



**Fig.4. M/s Harihar Prasad Gupta (illegal mining)**



**Fig.5. M/s Harihar Prasad Gupta (illegal mining)**



**Fig.6 M/s Om Laxmi Washing Unit**



**Fig.7. M/s Om Laxmi Mining Pits**



**Fig.8. M/s Om Laxmi Washing Unit**



**Fig.9. M/s Om Laxmi team visit**



**Fig.10. M/s Vijay Laxmi Kesharwani**



Fig.11. M/s Vijay Laxmi Kesharwani



Fig.12. M/s Vijay Laxmi Kesharwani team visit



Fig.13. M/s Badri Prasad



Fig.14. M/s Badri Prasad



Fig.15. M/s J R Varshney



Fig.16. M/s J R Varshney



**Fig.17. M/s Indrajeet Kaur**



**Fig.18. M/s Indrajeet Kaur**



**Fig.19 Illegal Mining near M/s Indrajeet Kaur**



**Fig.20 Illegal Mining near M/s Indrajeet Kaur**



**Fig.21. M/s S P Kesharwani**



**Fig.22. M/s S P Kesharwani**



Fig.23. M/s Pradeep Kumar



Fig.24. M/s Pradeep Kumar



Fig.25. M/s Jai Shree Trading



Fig.26. M/s Jai Shree Trading



Fig.27. M/s Rama Silca



Fig.28. M/s Rama Silca



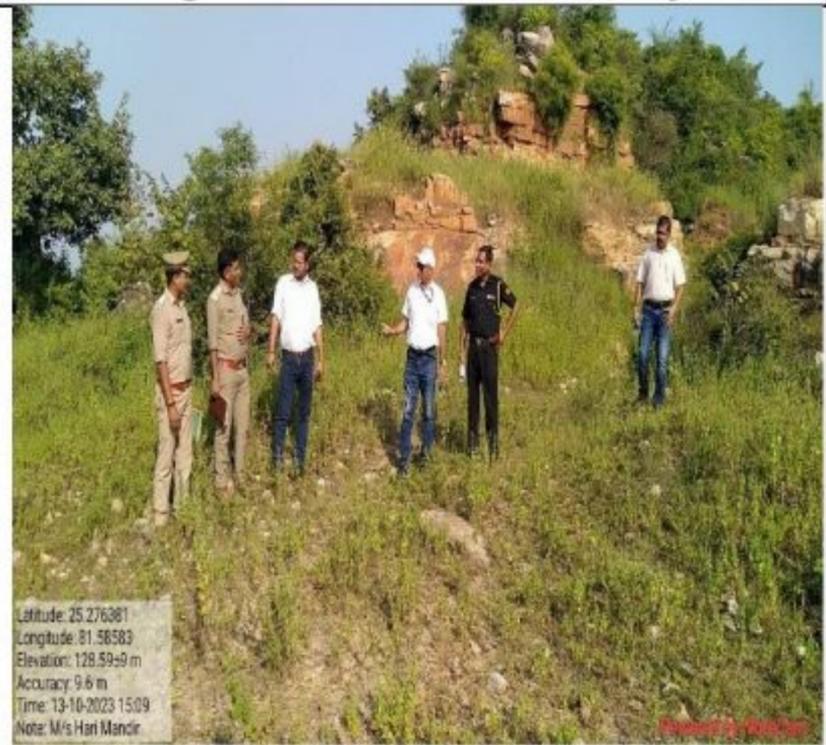
**Fig.29. M/s Bhulli Maharaj**



**Fig.30. M/s Bhulli Maharaj**



**Fig.31. M/s Hari Mandir**



**Fig.32. M/s Hari Mandir**